

**Office of Directorate General of Foreign Trade  
New Delhi -0**

**Para 4.7 Decision**

**MEETING NUMBER**

: 10/82-ALC4/2012 **MEETING DATE** : 05.06.2012

The Meeting No.9& 10/82in the year 2012-13 to consider the cases under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2009-14 pertaining to products falling in Chapter 29 and 30 to be held on 05.06.2012 was act held on 13.06.2012 under the Chairmanship of Addl DGFT, Shri N.P.S Monga, in Room No.4, Udyog Bhawan, New Delh.. Following members were present:-

1. Shri Jasbir Singh, Consultant, Department of Chemicals and Petrochemicals
2. Shri D.N. Mathur, Consultant, Department of Pharmaceutical
3. Shri R.C. Meena, Dy. Director General of Foreign Trade

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| Case No.B 103                                                                                                                                                                                                                                                         | M/s. Shamrock Pharmachem Pvt. Ltd. |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                                                    | F.No. 01/82/050/01448/AM11/DES III |
| Meeting Date:05.06.2012                                                                                                                                                                                                                                               |                                    |
| Advance licence No. & date                                                                                                                                                                                                                                            | 0310609520 dated 05.01.2011        |
| Decision: Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to send the requisite information received from the firm alongwith application to TA for their comments and defer the case for 03.07.2012. |                                    |

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| Case No.B-104                                                                                                                                                                                                                                                                                                                | M/S Sandoz Pvt. Ltd.              |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                                                                                                           | F.No.01/82/162/00801/AM12/DES-III |
| Meeting Date:05.06.2012                                                                                                                                                                                                                                                                                                      | RA F.No.03/95/040/00940/AM08      |
| Advance licence No. & date                                                                                                                                                                                                                                                                                                   | 0310454721 dated 19.12.2007       |
| Decision : Committee considered case as per agenda and in light of earlier decision taken in 33/82 meeting held on 11.11.2008 and in consultation with technical authority present in meeting, decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                   |

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|-----------------------------------------------------------------------------|-----------|--------|----------------------|-----------------------|
| Export product                                                              | Exp. Qty. | Sl.No. | Import items         | Qty. allowed          |
| Dlianos 0.1%<br>Adult 1 ml bottle                                           | 1 No.     | 1.     | Xylometazoline Hcl   | 10.5mg                |
|                                                                             |           | 2.     | Spray bottle 10ml    | As per packing policy |
|                                                                             |           | 3.     | Nozzle with dip tube | -----do-----          |
|                                                                             |           | 4.     | Relevant Caps        | -----do-----          |
| RA concerned may take further necessary action as per above decision of NC. |           |        |                      |                       |

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| Case No.B-105                                                                                                                                                                                                                        | M/S Alembic Ltd. , Ahmedabad      |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                   | F.No.01/82/050/01204/AM12/DES-III |
| Meeting Date:05.06.2012                                                                                                                                                                                                              | RA F.No.34/24/040/00214/AM11      |
| Adv.lic.No.                                                                                                                                                                                                                          | 3410028630 dated 22.11.2010       |
| Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to amend the UOM of Erythromycin Thiocyanate from kg to KGA without any other change in the earlier decision of NC. |                                   |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                          |                                   |

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| Case No.B-106                                                                                                                                                                                                                        | M/S Alembic Ltd. , Ahmedabad     |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                   | F.No.01/82/050/01033AM11/DES-III |
| Meeting Date:05.06.2012                                                                                                                                                                                                              | RA F.No.34/24/040/00216/AM11     |
| Adv.lic.No.                                                                                                                                                                                                                          | 3410028617 dated 22.11.2010      |
| Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to amend the UOM of Erythromycin Thiocyanate from kg to KGA without any other change in the earlier decision of NC. |                                  |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                           |                                  |

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| Case No.B-107                      | M/S Alembic Ltd. , Ahmedabad      |
| Norms Committee Meeting No.10/AM13 | F.No.01/82/050/00643/AM12/DES-III |

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| Meeting Date:05.06.2012                                                                                                                                                                                                                                                                                             | RA F.No.34/24/040/00060/AM12 |
| Adv.lic.No.                                                                                                                                                                                                                                                                                                         | 3410030897 dated 11.07.2010  |
| Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to amend the UOM of Erythromycin Thiocyanate from kg to KGA without any other change in the earlier decision of NC.<br>RA concerned may take further necessary action as per above decision of NC. |                              |

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| Case No.B-108                                                                                                                                                                                                                                                                                                 | M/S Alembic Ltd. , Ahmedabad      |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                                                                                            | F.No.01/82/050/00682/AM10/DES-III |
| Meeting Date:05.06.2012                                                                                                                                                                                                                                                                                       | RA F.No.34/24/040/00098/AM10      |
| Adv.lic.No.                                                                                                                                                                                                                                                                                                   | 3410025107 dated 17.09.2009       |
| Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to amend the UOM of Azithromycin Crude from kg to KGA without any other change in the earlier decision of NC.<br>RA concerned may take further necessary action as per above decision of NC. |                                   |

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| Case No.B-109                      | M/S Actavis Pharma Manufacturing Pvt Ltd., Chennai                                                          |
| Norms Committee Meeting No.10/AM13 | F.No.01/82/050/00178/AM12/DES-III<br>F.No.01/82/050/00172/AM12/DES-III<br>F.No.01/82/050/00176/AM12/DES-III |
| Meeting Date:05.06.2012            | RA F.No.34/24/040/00098/AM10                                                                                |
| Adv.lic.Nos and date               | 0410122523 dated 15.03.2011<br>0410122929 dated 25.03.2012<br>0410123157 dated 01.04.2011                   |
| RA File Nos                        | 04/24/040/00331/AM11<br>04/24/040/00355/AM11<br>04/24/040/00359/AM11                                        |

Decision: Committee decided to defer case for 03.07.2012 for comments of Department of Pharmaceuticals.

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| Case No.B-110                                                                                                                                                                                                                                                                                                  | M/S Prachi Pharmaceuticals Pvt. Ltd. |        |                                                |              |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                                                                                             | F.No.01/82/162/00770/AM12/DES-III    |        |                                                |              |
| Meeting Date:05.06.2012                                                                                                                                                                                                                                                                                        | RA F.No.03/95/040/00907/AM09         |        |                                                |              |
| Adv.lic.No.                                                                                                                                                                                                                                                                                                    | 0310509144 dated 25.02.2009          |        |                                                |              |
| Committee considered case as per agenda and in light of earlier decision taken in 40/07 meeting held on 17.01.07 and in consultation with technical authority present in meeting decided to ratify norms on repeat basis under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                      |        |                                                |              |
| Export product                                                                                                                                                                                                                                                                                                 | Export Qty.                          | Sl.No. | Import items                                   | Qty. allowed |
| Potassium Iodide                                                                                                                                                                                                                                                                                               | 1 Kgm                                | 1.     | Pottassium Iodide Solution (Streanght 32.7%w/w | 3.05 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                    |                                      |        |                                                |              |

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| Case No.B-111                                                                                                                                                                                                                                                                                                                                                            | M/S Alkyl Amines Chemicals Ltd.   |        |                 |              |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                                                                                                                                                       | F.No.01/82/162/00025/AM13/DES-III |        |                 |              |
| Meeting Date:05.06.2012                                                                                                                                                                                                                                                                                                                                                  | RA F.No.03/95/040/00426/AM10      |        |                 |              |
| Adv.lic.No.                                                                                                                                                                                                                                                                                                                                                              | 0310615974 dated 14.02.2011       |        |                 |              |
| Committee considered case as per agenda and in light of written comments forwarded by Department of Chemicals and Petrochemicals vide their U.O No. 14010/27/2009-Ch. II dated 08.06.2011 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                   |        |                 |              |
| Export product                                                                                                                                                                                                                                                                                                                                                           | Export Qty.                       | Sl.No. | Import items    | Qty. allowed |
| 2 ethyl Hexylamine                                                                                                                                                                                                                                                                                                                                                       | 1 Kg                              | 1.     | 2 Ethyl Hexanol | 1.06 kg      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                              |                                   |        |                 |              |

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| Case No.B-112                                                                                                                                                                                    | M/S Alkyl Amines Chemicals Ltd.   |
| Norms Committee Meeting No.10/AM13                                                                                                                                                               | F.No.01/82/162/00026/AM13/DES-III |
| Meeting Date:05.06.2012                                                                                                                                                                          | RA F.No.03/95/040/00976/AM10      |
| Adv.lic.No.                                                                                                                                                                                      | 0310652974 dated 12.09.2011       |
| Committee considered case as per agenda and in light of written comments forwarded by Department of Chemicals and Petrochemicals vide their U.O No. 14010/27/2009-Ch. II dated 08.06.2011 and in |                                   |

consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product     | Export Qty. | Sl.No. | Import items    | Qty. allowed |
|--------------------|-------------|--------|-----------------|--------------|
| 2 ethyl Hexylamine | 1 Kg        | 1.     | 2 Ethyl Hexanol | 1.06 kg      |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.B-113                                                                                 | M/S Lupin Ltd.                     |
| Norms Committee Meeting No.10/AM13                                                            | F.No.01/82/050//00703/AM12/DES-III |
| Meeting Date:05.06.2012                                                                       | RA F.No.03/95/040/00318/AM12       |
| Adv.lic.No.                                                                                   | 0310645266 dated 29.07.2011        |
| Committee decided to defer case for 03.07.2012 for comments of Department of Pharmaceuticals. |                                    |

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| Case No.B-114                                                                              | M/S Cipla Ltd.                    |
| Norms Committee Meeting No.10/AM13                                                         | F.No.01/82/050/00587/AM12/DES-III |
| Meeting Date:05.06.2012                                                                    | RA F.No.03/95/040/00319/AM12      |
| Adv.lic.No.                                                                                | 0310641299 dated 08.07.2011       |
| Withdrawn as the case has already been approved by NC in 45/82 meeting held on 08.07.2011. |                                   |

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| Case No.B-115                      | M/S Metropolitan Eximchem Ltd.    |
| Norms Committee Meeting No.10/AM13 | F.No.01/82/050/00987/AM10/DES-III |
| Meeting Date:05.06.2012            | RA F.No.03/95/040/00415/AM10      |
| Adv.lic.No.                        | 0310539636 dated 29.09.09         |

Committee considered case as per agenda and in light of written comments forwarded by Department of Chemicals and Petrochemicals vide their U.O No. 14010/75/2008-Ch. II dated 09.05.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product    | Export Qty. | Sl.No. | Import items | Qty. allowed |
|-------------------|-------------|--------|--------------|--------------|
| N-Ethyl Carbazole | 1 Kg        | 1.     | Carbazole    | 1.13 kg      |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.B-116                                                                        | M/S Jubilant Lifesciences Ltd.     |
| Norms Committee Meeting No.10/AM13                                                   | F.No.01/82/050//00921/AM11/DES-III |
| Meeting Date:05.06.2012                                                              | RA F.No.05/23/040/00168/AM11       |
| Adv.lic.No.                                                                          | 0510274506 dated 08.10.10          |
| Committee decided to defer case for 03.07.2012 for comments of Department of C & PC. |                                    |

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| Case No.B-117                                                                        | M/S Jubilant Lifesciences Ltd.                                       |
| Norms Committee Meeting No.10/AM13                                                   | F.Nos.01/82/050//00114/AM12/DES-III<br>01/82/050//00293/AM12/DES-III |
| Meeting Date:05.06.2012                                                              | RA F.Nos.05/24/040/0026/AM12<br>05/24/040/0046/AM12                  |
| Adv.lic.Nos.                                                                         | 0510288429 dated 20.04.2011<br>0510288487 dated 24.05.2011           |
| Committee decided to defer case for 03.07.2012 for comments of Department of C & PC. |                                                                      |

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| Case No.B-118                      | M/S Best Value Chem. Pvt. Ltd.     |
| Norms Committee Meeting No.10/AM13 | F.No.01/82/050//01021/AM09/DES-III |
| Meeting Date:05.06.2012            | RA F.No.34/24/040/00109/AM09       |
| Adv.lic.Nos.                       | 3410022305 dated 16.09.08          |

Decision: Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to amend the description of export product to read as "Undecavertol (Kakdinol) instead of "4-Methyl-3-decen-5-ol " without any other change in the earlier decision of NC.

RA concerned may take further necessary action as per above decision of NC

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| Case No.B-119                      | M/S Galpha Labs Ltd.               |
| Norms Committee Meeting No.10/AM13 | F.No.01/82/050//01044/AM11/DES-III |
| Meeting Date:05.06.2012            | RA F.No.03/94/040/00747/AM11       |

Adv.lic.Nos.

0310602797 dated 24.11.2010

Committee considered case as per agenda and in light of earlier decision taken in 16/AM12 meeting held on 19.07.2011 and in consultation with technical authority present in meeting, decided to revise the norms under para 4.7 of HBP as per details below or as applied by the firm whichever is lower:-

| Export product                                                                                                                                                                                                              | Exp. Qty. | Sl.No. | Import items                            | Qty. allowed |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-----------|--------|-----------------------------------------|--------------|
| Amoxicillin and Clavulanate Potassium Tablets USP 625 mg (Clavugen 625mg) each tablet contains:1) Amoxicillin Trihydrate Equuvalent to Amoxicillin 500mg and 2) Clavulanate Potassium Equivalent to Clavulanic Acid 125 mg) | 1 No.     | 1.     | Potassium Clavulanate with Avicel (1:1) | 291.37 mg    |

RA concerned may take further necessary action as per above decision of NC.

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| Case No.B-120                                                                        | M/S Kedia Organic Chemicals Pvt. Ltd. |
| Norms Committee Meeting No.10/AM13                                                   | F.No.01/82/050//01349/AM11/DES-III    |
| Meeting Date:05.06.2012                                                              | RA F.No.03/94/040/00792/AM11          |
| Adv.lic.Nos.                                                                         | 0310607421 dated 22.12.2012           |
| Committee decided to defer case for 03.07.2012 for comments of Department of C & PC. |                                       |

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| Case No.B-121                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | M/S Best Value Chem. Pvt. Ltd.     |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                                                                                                                                                                                                                                                                      | F.No.01/82/050//00785/AM11/DES-III |
| Meeting Date:05.06.2012                                                                                                                                                                                                                                                                                                                                                                                                                                                                 | RA F.No.34/24/040/00115/AM11       |
| Adv.lic.Nos.                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | 3410027765 dated 20.08.2010        |
| Decision: Committee considered case as per agenda and in light of earlier decision taken in 42/82 meeting held on 17.01.2012, Case No. B-452 and in consultation with technical authority present in meeting, decided to amend the description of import item to read as "Primary Amyl Alcohol" instead of "Pentanol mixture or Primary Amyl Alcohol without any other change in the earlier decision of NC. RA concerned may take further necessary action as per above decision of NC |                                    |

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| Case No.B-122                                                                                                                                                                                                                                                                                                                                             | M/S Fine Organics Industries Ltd.                                                                    |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                                                                                                                                        | F.Nos. 01/82/050//00824/AM12/DES-III<br>01/82/050//00709/AM12/DES-II<br>01/82/050//01425/AM12/DES-II |
| Meeting Date:05.06.2012                                                                                                                                                                                                                                                                                                                                   | RA F.Nos.03/94/040/00601/AM12<br>03/94/040/00507/AM12<br>03/94/040/01114/AM12                        |
| Adv.lic.Nos.                                                                                                                                                                                                                                                                                                                                              | 0310658433 dated 20.08.2011<br>0310653747 dated 15.09.2011<br>0310685519 dated 09.03.2012            |
| Decision: Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their U.O.No. 14010/129/2011-ChII dated 04.06.2012 and in consultation with technical authority present in meeting, decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                                                                      |

|                    |           |        |                |              |
|--------------------|-----------|--------|----------------|--------------|
| Export product     | Exp. Qty. | Sl.No. | Import items   | Qty. allowed |
| Stearyl Erucanmide | 1 kg      | 1.     | Erucic Acid    | 0.592 kg     |
|                    |           |        | Steraryl Amine | 0.471 kg     |

RA concerned may take further necessary action as per above decision of NC

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| Case No.B-123                                                                                                                                                                                               | M/S Enceee Aromatics Pvt. Ltd.      |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                          | F.Nos.01/82/162//00020/AM10/DES-III |
| Meeting Date:05.06.2012                                                                                                                                                                                     |                                     |
| <b>Decision :</b> In the light of written comments for Department of C&PC received vide their U.O. No.14010/53/2011-Ch.II dated 29.05.2012, it was decided to call from the firm the following information: |                                     |

1. Comparative statement of norms of consumption of Secretary Butyl Quinoline of other exporters from the office of CHEMEXCIL, Mumbai.
2. To submit Central Excise Data certifying production of Secondary Butyl Quinoline achieved by you in the last 3 years and the corresponding consumption of different raw materials .
3. Technical literature in support of the norms and yield claimed.

Accordingly, case was deferred for 03.07.2012.

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| Case No.B-124                                                                        | M/S Vivimed Labs Ltd.            |
| Norms Committee Meeting No.10/AM13                                                   | F.No.01/83/050/00351AM09/DES-III |
| Meeting Date:05.06.2012                                                              | RA F.No.09/24/040/00514/AM08     |
| Adv.lic.No.                                                                          | 0910033449 dated 26.03.08        |
| Committee decided to defer case for 03.07.2012 for comments of Department of C & PC. |                                  |

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| Case No.B-125                      | M/S PI Industries Ltd. Udaipur      |
| Norms Committee Meeting No.10/AM13 | F.Nos.01/82/050//00847/AM12/DES-III |
| Meeting Date:05.06.2012            | RA F.Nos.13/24/040/00039/AM12       |
| Adv.lic.Nos.                       | 1310038523 dated 19.01.2011         |

Decision: Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 15022/6/2010-Ch.II dated 1.6.2012 and in consultation with technical authority present in meeting, decided to revise norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product                          | Exp. Qty. | Sl.No. | Import items                        | Qty. allowed |
|-----------------------------------------|-----------|--------|-------------------------------------|--------------|
| 2-Chloro -6-Thiomethyl Toluene (2C6SMT) | 1 kg      | 1.     | 1. 3-Chloro-2- Methyl Aniline (CMA) | 0.970 kg     |
|                                         |           |        | 2. Sodium Methyl Mercaptide         | 2.464 kg     |
|                                         |           |        | 3. Sodium Nitrite                   | 0.582 kg     |

RA concerned may take further necessary action as per above decision of NC

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| Case No: B- 126                     | M/s. Divis Laboratories Ltd. |
| Norms Committee Meeting No. 10/AM13 |                              |
| Meeting Date:05.06.2012             |                              |

| Sl. No. | F.No.                        | Name of export product                                                                                 |
|---------|------------------------------|--------------------------------------------------------------------------------------------------------|
| 1.      | 01/82/162/01029/AM11/DES-III | 2-(4-BROMOPHENYL)PYRIDAZIN-3(2H) – ONE                                                                 |
| 2.      | 01/82/162/01030/AM11/DES-III | 2,4-WING ACTIVE ESTER                                                                                  |
| 3.      | 01/82/162/01031/AM11/DES-III | 3-Hydroxy Acetophenone                                                                                 |
| 4.      | 01/82/162/01032/AM11/DES-III | 4-CPCCA                                                                                                |
| 5.      | 01/82/162/01036/AM11/DES-III | 4-ISO Propyl -3- Methyl Phenol (4-IPMP)                                                                |
| 6.      | 01/82/162/01037/AM11/DES-III | Apocarotenal 02%                                                                                       |
| 7.      | 01/82/162/01038/AM11/DES-III | Apomix 73                                                                                              |
| 8.      | 01/82/162/01039/AM11/DES-III | Apocarotenal                                                                                           |
| 9.      | 01/82/162/01040/AM11/DES-III | Asta Feed 10%                                                                                          |
| 10.     | 01/82/162/01041/AM11/DES-III | Astaxanthine                                                                                           |
| 11.     | 01/82/162/01042/AM11/DES-III | (S) –Amine – ( R ) – Mandelate                                                                         |
| 12.     | 01/82/162/01043AM11/DES-III  | (2R,3R)-3-(2,5-difluorophenyl)-3-hydroxy-2-methyl-4-(1H-1,24-triazol-1yl)butanethiomiide (BAL 0017697) |
| 13.     | 01/82/162/01044/AM11/DES-III | 2-((1,5-bis(benzhydryloxy)-4-oxo-1,4-dihydropyridin-2-yl)methoxy) isoindoline-1,3-dione (BAL 0029711)  |

Decision: Committee considered case as per agenda and observed that above export products Sl. No. 1 to 4, 11and 12 already fixed norms and for Sl No 5 to 10 decided to call DML from firm. Accordingly, defer the case for 03.07.2012 for comments of Department of Pharmaceuticals.

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| Case No.B-127                                                                          | M/S Divis Laboratories Ltd.       |
| Norms Committee Meeting No.10/AM13                                                     | F.No.01/82/162/00111/AM13/DES-III |
| Meeting Date:05.06.2012                                                                |                                   |
| Decision: Committee decided to defer case for 03.07.2012 for comments of Department of |                                   |

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| Case No.B-128                                                                                           | M/S Divis Laboratories Ltd.       |
| Norms Committee Meeting No.10/AM13                                                                      | F.No.01/82/162/00114/AM13/DES-III |
| Meeting Date:05.06.2012                                                                                 |                                   |
| Decision: Committee decided to defer case for 03.07.2012 for comments of Department of Pharmaceuticals. |                                   |

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| Case No.B-129                                                                                           | M/S Divis Laboratories Ltd.       |
| Norms Committee Meeting No.10/AM13                                                                      | F.No.01/82/162/00113/AM13/DES-III |
| Meeting Date:05.06.2012                                                                                 |                                   |
| Decision: Committee decided to defer case for 03.07.2012 for comments of Department of Pharmaceuticals. |                                   |

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| Case No.B-130                                                                                           | M/S Divis Laboratories Ltd.       |
| Norms Committee Meeting No.10/AM13                                                                      | F.No.01/82/162/00112/AM13/DES-III |
| Meeting Date:05.06.2012                                                                                 |                                   |
| Decision: Committee decided to defer case for 03.07.2012 for comments of Department of Pharmaceuticals. |                                   |

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| Case No.A-1                                                                                             | M/S Kopran Ltd.                   |
| Norms Committee Meeting No.10/AM13                                                                      | F.No.01/82/162/00212/AM12/DES-III |
| Meeting Date:05.06.2012                                                                                 |                                   |
| Decision: Committee decided to defer case for 03.07.2012 for comments of Department of Pharmaceuticals. |                                   |

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| Case No.C-10                                                                                                                                                                                                                                           | M/S R L Fine Chem, Hyderabad      |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                                     | F.No.01/82/162/00005/AM13/DES-III |
| Meeting Date:05.06.2012                                                                                                                                                                                                                                |                                   |
| Decision: Committee decided to advise the firm to route this application through Pharmaxil giving all Industry and Production and Consumption data for last 3 years certified by Central Excise Authority. According to defer the case for 03.07.2012. |                                   |

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| Case No.C-11                                                                                                                                                                                                                                                     | M/S. Shasun Pharmaceuticals Ltd.  |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                                               | F.No.01/82/162/01146/AM11/DES-III |
| Meeting Date:05.06.2012                                                                                                                                                                                                                                          |                                   |
| Decision: Decision: Committee decided to advise the firm to route this application through Pharmaxil giving all Industry and Production and Consumption data for last 3 years certified by Central Excise Authority. According to defer the case for 03.07.2012. |                                   |

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| Case No.C-12                                                                                            | M/S. Shasun Pharmaceuticals Ltd.  |
| Norms Committee Meeting No.10/AM13                                                                      | F.No.01/82/162/00267/AM12/DES-III |
| Meeting Date:05.06.2012                                                                                 |                                   |
| Decision: Committee decided to defer case for 03.07.2012 for comments of Department of Pharmaceuticals. |                                   |

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| Case No.C-13                                                                                                                                                                                                                                           | M/S. Shasun Pharmaceuticals Ltd.  |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                                     | F.No.01/82/162/00261/AM12/DES-III |
| Meeting Date:05.06.2012                                                                                                                                                                                                                                |                                   |
| Decision: Committee decided to advise the firm to route this application through Pharmaxil giving all Industry and Production and Consumption data for last 3 years certified by Central Excise Authority. According to defer the case for 03.07.2012. |                                   |

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| Case No.C-14                                                                                                                                                                                                                                                                                                                                             | M/S. Reliance Industries Ltd.     |
| Norms Committee Meeting No.10/AM13                                                                                                                                                                                                                                                                                                                       | F.No.01/82/162/01122/AM10/DES-III |
| Meeting Date:05.06.2012                                                                                                                                                                                                                                                                                                                                  |                                   |
| Decision: Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC (Petrochemicals Division) vide their O.M. No.46011/91/2008-PC.II dated 31.05.2012 and in consultation with technical authority present in meeting, decided to revise SION for the export product Acrylonitrile as per details below:- |                                   |

|                |           |        |              |              |
|----------------|-----------|--------|--------------|--------------|
| Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed |
|----------------|-----------|--------|--------------|--------------|

|               |       |    |           |          |
|---------------|-------|----|-----------|----------|
| Acrylonitrile | 1 MT. | 1. | Propylene | 1.034 MT |
|               |       | 2. | Ammonia   | 0.442 MT |

Necessary Public Notice may be issued after approval of DG for publication of SION.

|   |                                                                                                             |                                      |                                            |                             |
|---|-------------------------------------------------------------------------------------------------------------|--------------------------------------|--------------------------------------------|-----------------------------|
| 1 | <b>Case No.:44/39/82-ALC4/2010</b>                                                                          | Party Name:ASTRIX LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
|   | HQ File :01/82/050/01125/AM11/                                                                              | RLA File :09/24/040/00301/AM10/      | Lic.No/Date:0910040874<br>09.02.2010       | Defer Date:                 |
|   | <b>Decision</b> : Withdrawn as the case has already been approved by NC in 2/82 meeting held on 10.04.2012. |                                      |                                            |                             |

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|---|-----------------------------------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-----------------------------|
| 2 | <b>Case No.:71/15/82-ALC4/2010</b>                                                                              | Party Name:NECTAR LIFESCIENCES LIMITED, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|   | HQ File :01/82/050/00508/AM11/                                                                                  | RLA File :22/24/040/00010/AM11/         | Lic.No/Date:2210010065<br>14.06.2010       | Defer Date:03.07.2012       |
|   | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Department of Pharmaceuticals. |                                         |                                            |                             |

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|---|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-----------------------------|
| 3 | <b>Case No.:68/39/82-ALC4/2010</b>                                                                                                                                                        | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|   | HQ File :01/82/050/01149/AM11/                                                                                                                                                            | RLA File :09/24/040/00054/AM11/    | Lic.No/Date:0910042623<br>06.07.2010       | Defer Date:03.07.2012       |
|   | <b>Decision</b> : Committee decided to call from the firm Appendix 33 of application and also call for Personal hearing , if the firm have required PH and defer the case for 03.07.2012. |                                    |                                            |                             |

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|---|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-----------------------------|
| 4 | <b>Case No.:72/39/82-ALC4/2010</b>                                                                                                                                                        | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|   | HQ File :01/82/050/01153/AM11/                                                                                                                                                            | RLA File :09/24/040/00146/AM11/    | Lic.No/Date:0910042671<br>12.07.2010       | Defer Date:03.07.2012       |
|   | <b>Decision</b> : Committee decided to call from the firm Appendix 33 of application and also call for Personal hearing , if the firm have required PH and defer the case for 03.07.2012w |                                    |                                            |                             |

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| Case No.:9/24/82-ALC4/2010                                                                                                                                                                                                                                                                                                                        | Party Name:RAMPEX LABS PVT. LTD. |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Approved |
| HQ File :01/82/050/00809/AM11/                                                                                                                                                                                                                                                                                                                    | RLA File :09/24/040/00194/AM11/  |        | Lic.No/Date:0910043391<br>07.09.2010       | Defer Date:          |
| Decision: Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide their U.O.No. 35011/414/2011-PI (Norms) dated 13.6..2012 and in consultation with technical authority decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                  |        |                                            |                      |
| Export product                                                                                                                                                                                                                                                                                                                                    | Exp. Qty.                        | Sl.No. | Import items                               | Qty. allowed         |
| METACLOROFENIL PIPERAZINA OR (1-(3-CHLOROPHENYL) PIPERAZINE)                                                                                                                                                                                                                                                                                      | 1 kg                             | 1.     | 1. META CHLORO ANILINE                     | 1.10 kg/kg           |
|                                                                                                                                                                                                                                                                                                                                                   |                                  |        | 2. THIONYL CHLORIDE                        | 1.87 kg/kg           |
|                                                                                                                                                                                                                                                                                                                                                   |                                  |        | 3.DIETHANOLAMINE                           | 0.83 kg/kg           |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                        |                                  |        |                                            |                      |

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|---|---------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------|
| 6 | <b>Case No.:3/31/82-ALC4/2010</b>                                                           | Party Name:EMAMI LIMITED,       | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|   | HQ File :01/82/050/00928/AM11/                                                              | RLA File :02/24/040/00119/AM11/ | Lic.No/Date:0210149202<br>12.10.2010       | Defer Date:03.07.2012       |
|   | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of DC (MSME). |                                 |                                            |                             |

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|---|-------------------------------------|-------------------------------------|--------------------------------------------|-----------------------------|
| 7 | <b>Case No.:124/40/82-ALC4/2010</b> | Party Name:SURYA PHARMACEUTICAL LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|   | HQ File :01/82/050/01323/AM11/      | RLA File :22/24/040/00049/AM11/     | Lic.No/Date:2210010535<br>18.10.2010       | Defer Date:03.07.2012       |

**Decision :** Committee decided to call from the firm Appendix 33 of application within 15 days failing which the case ill be decided on merit. Accordingly, defer the case for 03.07.2012.

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|---|-----------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|------------------------------|
| 8 | <b>Case No.:</b> 57/40/82-ALC4/2010                                                                 | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|   | HQ File :01/82/050/01256/AM11/                                                                      | RLA File :09/24/040/00237/AM11/    | Lic.No/Date:0910043987<br>20.10.2010       | Defer Date:03.07.2012        |
|   | <b>Decision :</b> Committee decided to send the application to TA and defer the case for 03.07.2012 |                                    |                                            |                              |

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|---|---------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|------------------------------|
| 9 | <b>Case No.:</b> 63/40/82-ALC4/2010                                                         | Party Name:EMAMI LIMITED,       | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|   | HQ File :01/82/050/01262/AM11/                                                              | RLA File :02/24/040/00120/AM11/ | Lic.No/Date:0210149565<br>25.10.2010       | Defer Date:03.07.2012        |
|   | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of DC (MSME). |                                 |                                            |                              |

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|----|-----------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|------------------------------|
| 10 | <b>Case No.:</b> 56/40/82-ALC4/2010                                                                 | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/01255/AM11/                                                                      | RLA File :09/24/040/00236/AM11/    | Lic.No/Date:0910044022<br>26.10.2010       | Defer Date:03.07.2012        |
|    | <b>Decision :</b> Committee decided to send the application to TA and defer the case for 03.07.2012 |                                    |                                            |                              |

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|----|---------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|------------------------------|
| 11 | <b>Case No.:</b> 8/32/82-ALC4/2010                                                          | Party Name:SAURAV CHEMICALS LTD, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/00990/AM11/                                                              | RLA File :22/24/040/00050/AM11/  | Lic.No/Date:2210010581<br>28.10.2010       | Defer Date:03.07.2012        |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of DC (MSME). |                                  |                                            |                              |

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|----|-------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|------------------------------|
| 12 | <b>Case No.:</b> 44/40/82-ALC4/2010                                                                         | Party Name:LUPIN LIMITED        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/01243/AM11/                                                                              | RLA File :03/95/040/00638/AM11/ | Lic.No/Date:0310600874<br>11.11.2010       | Defer Date:03.07.2012        |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                              |

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|----|-------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|------------------------------|
| 13 | <b>Case No.:</b> 25/40/82-ALC4/2010                                                                         | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/01224/AM11/                                                                              | RLA File :09/24/040/00238/AM11/    | Lic.No/Date:0910044429<br>25.11.2010       | Defer Date:03.07.2012        |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                    |                                            |                              |

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|----|-------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|------------------------------|
| 14 | <b>Case No.:</b> 24/47/82-ALC4/2010                                                                         | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/01614/AM11/                                                                              | RLA File :09/24/040/00404/AM11/     | Lic.No/Date:0910044631<br>10.12.2010       | Defer Date:03.07.2012        |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                     |                                            |                              |

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|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|------------------------------|
| 15 | <b>Case No.:</b> 43/3/82-ALC4/2011                                                                                                                                                  | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/00043/AM12/                                                                                                                                                      | RLA File :09/24/040/00452/AM11/    | Lic.No/Date:0910045290<br>28.01.2011       | Defer Date:03.07.2012        |
|    | <b>Decision :</b> Committee decided to call from the firm for production and consumption data certified by Central Excise Authority. Accordingly, case was deferred for 03.07.2012. |                                    |                                            |                              |

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|----|------------------------------------|------------------------------------|------------------------------|------------------------------|
| 16 | <b>Case No.:</b> 44/3/82-ALC4/2011 | Party Name:MATRIX LABORATORIES LTD | Meet No/Date:10/82-ALC4/2012 | <b>Status:</b> Case Deferred |
|----|------------------------------------|------------------------------------|------------------------------|------------------------------|

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|----|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|--------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------|--------------|
|    |                                                                                                                                                                                                                                                    |                                                               |                                            | 05.06.2012                                                                                                                                              |              |
|    | HQ File :01/82/050/00044/AM12/                                                                                                                                                                                                                     | RLA File :09/24/040/00422/AM11/                               | Lic.No/Date:0910045287<br>28.01.2011       | Defer Date:03.07.2012                                                                                                                                   |              |
|    | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                                                                        |                                                               |                                            |                                                                                                                                                         |              |
| 17 | <b>Case No.:32/48/82-ALC4/2010</b>                                                                                                                                                                                                                 | Party Name:DR. SABHARWALS WOUND CARE                          | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>                                                                                                                             |              |
|    | HQ File :01/82/050/01675/AM11/                                                                                                                                                                                                                     | RLA File :06/24/040/00057/AM11/                               | Lic.No/Date:0610020786<br>01.02.2011       | Defer Date:03.07.2012                                                                                                                                   |              |
|    | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of IPP                                                                                                                                                     |                                                               |                                            |                                                                                                                                                         |              |
| 18 | <b>Case No.:22/3/82-ALC4/2011</b>                                                                                                                                                                                                                  | Party Name:CIPLA LIMITED                                      | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b>                                                                                                                             |              |
|    | HQ File :01/82/050/00022/AM12/                                                                                                                                                                                                                     | RLA File :03/94/040/00998/AM11/                               | Lic.No/Date:0310615336<br>10.02.2011       | Defer Date:                                                                                                                                             |              |
|    | <b>Decision</b> : Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-           |                                                               |                                            |                                                                                                                                                         |              |
|    | Export product                                                                                                                                                                                                                                     | Exp. Qty.                                                     | SI.No.                                     | Import items                                                                                                                                            | Qty. allowed |
|    | Tenofovir Disoproxil Fumarate and Emtricitabine Tablets / Didivir Tablets<br><br>(Each Tablet contains: Tenofovir Disoproxil fumarate 300mg, Emtricitabine 200mg)                                                                                  | 1 kg                                                          | 1.                                         | 1. 2R,5R)-5-(4-amino-5-fluoro-2-oxo-2H-Pyrimidin-1-yl)-[1,3] oxathiolane-2-carboxylic acid, 2S-isopropyl-5R-Methyl-1R-cyclohexyl ester. (FCME Compound) | 2.50 kg/kg   |
|    |                                                                                                                                                                                                                                                    |                                                               |                                            | 2. Sodium Borohydride                                                                                                                                   | 0.510 kg/kg  |
|    |                                                                                                                                                                                                                                                    |                                                               |                                            | 3. Dipotassium Hydrogen Phosphate                                                                                                                       | 3.425 kg/kg  |
|    | RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                         |                                                               |                                            |                                                                                                                                                         |              |
| 19 | <b>Case No.:5/4/82-ALC4/2011</b>                                                                                                                                                                                                                   | Party Name:PIRAMAL HEALTHCARE LTD.(FORMERLY NICHOLAS PIRAMAL) | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>                                                                                                                             |              |
|    | HQ File :01/82/050/00056/AM12/                                                                                                                                                                                                                     | RLA File :03/95/040/00949/AM11/                               | Lic.No/Date:0310620143<br>08.03.2011       | Defer Date:03.07.2012                                                                                                                                   |              |
|    | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. Biotechnology.                                                                                                                                             |                                                               |                                            |                                                                                                                                                         |              |
| 20 | <b>Case No.:37/6/82-ALC4/2011</b>                                                                                                                                                                                                                  | Party Name:MOREPEN LABORATORIES LTD.& MOREPEN INTERNATION     | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b>                                                                                                                             |              |
|    | HQ File :01/82/050/00155/AM12/                                                                                                                                                                                                                     | RLA File :05/24/040/00437/AM11/                               | Lic.No/Date:0510286990<br>28.03.2011       | Defer Date:                                                                                                                                             |              |
|    | <b>Decision</b> : Decision: Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                               |                                            |                                                                                                                                                         |              |
|    | Export product                                                                                                                                                                                                                                     | Exp. Qty.                                                     | SI.No.                                     | Import items                                                                                                                                            | Qty. allowed |
|    | RISPERIDONE INTERMEDIATE ( RA04)                                                                                                                                                                                                                   | 1 kg                                                          | 1.                                         | 6-FLUORO-3-(4-PIPERIDINYL)-1,2 BENZISOXAZOLE                                                                                                            | 0.953 kg/kg  |
|    | RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                         |                                                               |                                            |                                                                                                                                                         |              |
| 21 | <b>Case No.:13/5/82-ALC4/2011</b>                                                                                                                                                                                                                  | Party Name:EMBIO LTD                                          | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>                                                                                                                             |              |

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|----|-------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------|-------------------------------|
|    | HQ File :01/82/050/00115/AM12/                                                                              | RLA File :03/94/040/00009/AM12/                | Lic.No/Date:0310627428<br>20.04.2011       | Defer Date:03.07.2012         |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                |                                            |                               |
| 22 | <b>Case No.:14/5/82-ALC4/2011</b>                                                                           | Party Name:EMBIO LTD                           | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>   |
|    | HQ File :01/82/050/00116/AM12/                                                                              | RLA File :03/94/040/00008/AM12/                | Lic.No/Date:0310627429<br>20.04.2011       | Defer Date: <b>03.07.2012</b> |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                |                                            |                               |
| 23 | <b>Case No.:32/6/82-ALC4/2011</b>                                                                           | Party Name:AUROBINDO PHARMA LIMITED            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>   |
|    | HQ File :01/82/050/00150/AM12/                                                                              | RLA File :09/24/040/00037/AM12/                | Lic.No/Date:0910046439<br>21.04.2011       | Defer Date:03.07.2012         |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                |                                            |                               |
| 24 | <b>Case No.:33/6/82-ALC4/2011</b>                                                                           | Party Name:AUROBINDO PHARMA LIMITED            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>   |
|    | HQ File :01/82/050/00151/AM12/                                                                              | RLA File :09/24/040/00031/AM12/                | Lic.No/Date:0910046440<br>21.04.2011       | Defer Date:03.07.2012         |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                |                                            |                               |
| 25 | <b>Case No.:19/10/82-ALC4/2011</b>                                                                          | Party Name:PLANET HERBS LIFE SCIENCES PVT.LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>   |
|    | HQ File :01/82/050/00278/AM12/                                                                              | RLA File :61/24/040/00097/AM11/                | Lic.No/Date:6110000608<br>03.05.2011       | Defer Date:03.07.2012         |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of DC (MSME).                 |                                                |                                            |                               |
| 26 | <b>Case No.:2/8/82-ALC4/2011</b>                                                                            | Party Name:EMBIO LTD                           | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>   |
|    | HQ File :01/82/050/00202/AM12/                                                                              | RLA File :03/94/040/01025/AM11/                | Lic.No/Date:0310629987<br>06.05.2011       | Defer Date:03.07.2012         |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                |                                            |                               |
| 27 | <b>Case No.:43/8/82-ALC4/2011</b>                                                                           | Party Name:EMBIO LTD                           | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>   |
|    | HQ File :01/82/050/00243/AM12/                                                                              | RLA File :03/94/040/01024/AM11/                | Lic.No/Date:0310630508<br>10.05.2011       | Defer Date:03.07.2012         |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                |                                            |                               |
| 28 | <b>Case No.:44/8/82-ALC4/2011</b>                                                                           | Party Name:EMBIO LTD                           | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>   |
|    | HQ File :01/82/050/00244/AM12/                                                                              | RLA File :03/94/040/01023/AM11/                | Lic.No/Date:0310630510<br>10.05.2011       | Defer Date:03.07.2012         |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                |                                            |                               |
| 29 | <b>Case No.:3/9/82-ALC4/2011</b>                                                                            | Party Name:EMBIO LTD                           | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>   |
|    | HQ File :01/82/050/00254/AM12/                                                                              | RLA File :03/94/040/00120/AM12/                | Lic.No/Date:0310631346<br>16.05.2011       | Defer Date:03.07.2012         |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                |                                            |                               |

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|----|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|--------------------------------------------|-----------------------------|
| 30 | <b>Case No.:4/9/82-ALC4/2011</b>                                                                                                                                                                | Party Name:EMBIO LTD                             | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00255/AM12/                                                                                                                                                                  | RLA File :03/94/040/00121/AM12/                  | Lic.No/Date:0310631350<br>16.05.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                     |                                                  |                                            |                             |
| 31 | <b>Case No.:1/10/82-ALC4/2011</b>                                                                                                                                                               | Party Name:EMBIO LTD                             | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00260/AM12/                                                                                                                                                                  | RLA File :03/94/040/00148/AM12/                  | Lic.No/Date:0310631875<br>19.05.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                     |                                                  |                                            |                             |
| 32 | <b>Case No.:2/10/82-ALC4/2011</b>                                                                                                                                                               | Party Name:EMBIO LTD                             | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00261/AM12/                                                                                                                                                                  | RLA File :03/94/040/00151/AM12/                  | Lic.No/Date:0310631883<br>19.05.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                     |                                                  |                                            |                             |
| 33 | <b>Case No.:44/14/82-ALC4/2011</b>                                                                                                                                                              | Party Name:ONEIRO CHEMICALS LTD                  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00435/AM12/                                                                                                                                                                  | RLA File :34/24/040/00037/AM12/                  | Lic.No/Date:3410030415<br>30.05.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                     |                                                  |                                            |                             |
| 34 | <b>Case No.:2/15/82-ALC4/2011</b>                                                                                                                                                               | Party Name:ACHARYA CHEMICALS                     | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00442/AM12/                                                                                                                                                                  | RLA File :03/94/040/00130/AM12/                  | Lic.No/Date:0310633824<br>31.05.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                     |                                                  |                                            |                             |
| 35 | <b>Case No.:5/15/82-ALC4/2011</b>                                                                                                                                                               | Party Name:ALCON BIOSCIENCES PRIVATE LIMITED     | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Rejected</b> |
|    | HQ File :01/82/050/00445/AM12/                                                                                                                                                                  | RLA File :03/94/040/00139/AM12/                  | Lic.No/Date:0310634097<br>01.06.2011       | Defer Date:                 |
|    | <b>Decision :</b> It was decided to close the case as the firm has not furnished information despite repeated reminders. RA may take appropriate action as per the decision of Norms Committee. |                                                  |                                            |                             |
| 36 | <b>Case No.:25/19/82-ALC4/2011</b>                                                                                                                                                              | Party Name:VIVIMED LABS LIMITED                  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00539/AM12/                                                                                                                                                                  | RLA File :09/24/040/00085/AM12/                  | Lic.No/Date:0910046996<br>06.06.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> It was decided to give final reminder to the firm to furnish the requisite information within 15 days failing which the case would be closed.                                 |                                                  |                                            |                             |
| 37 | <b>Case No.:27/16/82-ALC4/2011</b>                                                                                                                                                              | Party Name:ALEMBIC PHARMACEUTICALS LTD           | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00485/AM12/                                                                                                                                                                  | RLA File :34/24/040/00039/AM12/                  | Lic.No/Date:3410030563<br>10.06.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                     |                                                  |                                            |                             |
| 38 | <b>Case No.:34/19/82-ALC4/2011</b>                                                                                                                                                              | Party Name:COVALENT LABORATORIES PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
|    | HQ File :01/82/050/00548/AM12/                                                                                                                                                                  | RLA File :09/24/040/00616/AM11/                  | Lic.No/Date:0910047091<br>10.06.2011       | Defer Date:                 |

**Decision :** Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide their U.O.No. 35011/417/2011-PI (Norms) dated 13.6.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product | Exp. Qty. | Sl.No. | Import items                            | Qty. allowed |
|----------------|-----------|--------|-----------------------------------------|--------------|
| Cefprozil      | 1 kg.     | 1.     | 7 AMINO CEPHALOSPORONIC ACID (7 ACA)    | 1.77 kg/kg   |
|                |           | 2.     | METHYLENE CHLORIDE                      | 6.98 kg/kg   |
|                |           | 3.     | DIMETHYL FORMAMIDE (DMF)                | 0.96 kg/kg   |
|                |           | 4.     | (IODO)-TRIMETHYLSILANE (TMSI)           | 2.02 kg/kg   |
|                |           | 5.     | N,O-BIS-(TRIMETHYLSILYL)ACETAMIDE (BSA) | 0.004 kg/kg  |
|                |           | 6.     | ACTIVATED CARBON                        | 0.078 kg/kg  |

RA concerned may take further necessary action as per above decision of NC

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|                                     |                                                |                                            |                              |
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| <b>Case No.:</b> 14/19/82-ALC4/2011 | Party Name:SATYADEVA PHARMACEUTICALS /P/ LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Approved |
| HQ File :01/82/050/00528/AM12/      | RLA File :09/24/040/00134/AM12/                | Lic.No/Date:0910047151<br>15.06.2011       | Defer Date:                  |

**Decision :** Decision: Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide their U.O.No. 35011/417/2011-PI (Norms) dated 13.6.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product              | Exp. Qty. | Sl.No. | Import items                   | Qty. allowed |
|-----------------------------|-----------|--------|--------------------------------|--------------|
| N-PHENOXY CARBONYL-L-VALINE | 1 No.     | 1.     | L-VALINE                       | 0.66 kg/kg   |
|                             |           | 2.     | LITHIUM CHLORIDE               | 0.1 kg/kg    |
|                             |           | 3.     | LITHIUM HYDROXIDE MONO HYDRATE | 0.1 kg/kg    |
|                             |           | 4.     | PHENYL CHLORO FORMATE          | 0.88 kg/k    |
|                             |           | 5.     | METHYL TERITORY BUTYL ETHE     | 0.28 kg/kg   |
|                             |           | 6.     | TOULENE                        | 0.89 kg/kg   |

RA concerned may take further necessary action as per above decision of NC.

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| <b>Case No.:</b> 22/19/82-ALC4/2011 | Party Name:RAMPEX LABS PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Approved |
| HQ File :01/82/050/00536/AM12/      | RLA File :09/24/040/00121/AM12/  | Lic.No/Date:0910047114<br>15.06.2011       | Defer Date:                  |

**Decision : Decision :** Decision: Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide their U.O.No. 35011/414/2011-PI (Norms) dated 13.6.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product                                                | Exp. Qty. | Sl.No. | Import items           | Qty. allowed |
|---------------------------------------------------------------|-----------|--------|------------------------|--------------|
| METAChloroFENIL PIPERAZINA OR (1-(3-CHLOROPHENYL) PIPERAZINE) | 1 kg      | 1.     | 1. META CHLORO ANILINE | 1.10 kg/kg   |
|                                                               |           |        | 2. THIONYL CHLORIDE    | 1.87 kg/kg   |
|                                                               |           |        | 3.DIETHANOLAMINE       | 0.83 kg/KG   |

RA concerned may take further necessary action as per above decision of NC

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|                                     |                                 |                                            |                              |
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| <b>Case No.:</b> 13/19/82-ALC4/2011 | Party Name:NIFTY LABS PVT LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Approved |
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|                                                                                                                                                                                                                                                                                                                                                             |           |                                 |                                             |                                      |             |
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| HQ File :01/82/050/00527/AM12/                                                                                                                                                                                                                                                                                                                              |           | RLA File :09/24/040/00148/AM12/ |                                             | Lic.No/Date:0910047160<br>16.06.2011 | Defer Date: |
| <b>Decision</b> :Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide their U.O.No. 35011/416/2011-PI (Norms) dated 13.6.2012 and in consultation with technical auth meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |           |                                 |                                             |                                      |             |
| Export product                                                                                                                                                                                                                                                                                                                                              | Exp. Qty. | Sl.No.                          | Import items                                | Qty. allowed                         |             |
| DOXAZOSIN<br>MESYLATE                                                                                                                                                                                                                                                                                                                                       | 1 kg      | 1.                              | 4-Amino-2-Chloro-6,7-di methoxy quinazoline | 1.0 kg/kg                            |             |
|                                                                                                                                                                                                                                                                                                                                                             |           | 2.                              | Potassium Carbonate                         | 0.7 kg/kg                            |             |
|                                                                                                                                                                                                                                                                                                                                                             |           | 3.                              | Toluene                                     | 2.5 kg/kg                            |             |
|                                                                                                                                                                                                                                                                                                                                                             |           | 4.                              | Acetone                                     | 6.25 kg/k                            |             |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                                  |           |                                 |                                             |                                      |             |

|                                                                            |                                                                                                                                                                                                                                                                                                                                                              |           |                                           |                       |                                            |                             |
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| 42                                                                         | <b>Case No.:32/19/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                           |           | Party Name:MAITHRI LABORATORIES (P) LTD., |                       | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
|                                                                            | HQ File :01/82/050/00546/AM12/                                                                                                                                                                                                                                                                                                                               |           | RLA File :09/24/040/00139/AM12/           |                       | Lic.No/Date:0910047161<br>16.06.2011       | Defer Date:                 |
|                                                                            | <b>Decision</b> : Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide their U.O.No. 35011/416/2011-PI (Norms) dated 13.6.2012 and in consultation with technical auth meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |           |                                           |                       |                                            |                             |
|                                                                            | Export product                                                                                                                                                                                                                                                                                                                                               | Exp. Qty. | Sl.No.                                    | Import items          | Qty. allowed                               |                             |
| GEMIFLOXACIN<br>MESYLATE                                                   | 1 kg                                                                                                                                                                                                                                                                                                                                                         | 1.        | Glycine ethylester HCL                    | 1.32 kg/kg            |                                            |                             |
|                                                                            |                                                                                                                                                                                                                                                                                                                                                              | 2.        | DiBOC                                     | 4.54 kg/kg            |                                            |                             |
|                                                                            |                                                                                                                                                                                                                                                                                                                                                              | 3.        | Methoxyl amine HCL                        | Not shown in reaction |                                            |                             |
|                                                                            |                                                                                                                                                                                                                                                                                                                                                              | 4.        | 2,6-dichloro -5-fluoronicotinonitrile     | 0.85 kg/kg            |                                            |                             |
|                                                                            |                                                                                                                                                                                                                                                                                                                                                              | 5.        | Cyclopropyl amine                         | Not shown in reaction |                                            |                             |
| RA concerned may take further necessary action as per above decision of NC |                                                                                                                                                                                                                                                                                                                                                              |           |                                           |                       |                                            |                             |

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| 43 | <b>Case No.:36/14/82-ALC4/2011</b>                                                                                                                                                                             |  | Party Name:SHASUN PHARMACEUTICALS LIMITED |  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00427/AM12/                                                                                                                                                                                 |  | RLA File :04/24/040/00069/AM12/           |  | Lic.No/Date:0410125143<br>20.06.2011       | Defer Date:03.07.2012       |
|    | <b>Decision</b> : : It was decided to give reminder to the firm to furnish the requisite information within 15 days failing which the case would be closed. Accordingly, the case was deferred for 03.07.2012. |  |                                           |  |                                            |                             |

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| 44 | <b>Case No.:35/19/82-ALC4/2011</b>                                                                          |  | Party Name:NECTAR LIFESCIENCES LIMITED, |  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00549/AM12/                                                                              |  | RLA File :22/24/040/00022/AM12/         |  | Lic.No/Date:2210011532<br>28.06.2011       | Defer Date:03.07.2012       |
|    | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |  |                                         |  |                                            |                             |

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| 45                                                                                     | <b>Case No.:11/26/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                              |           | Party Name:ARCH PHARMALABS LTD  |              | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
|                                                                                        | HQ File :01/82/050/00694/AM12/                                                                                                                                                                                                                                                                                                                                  |           | RLA File :03/94/040/00317/AM12/ |              | Lic.No/Date:0310642955<br>19.07.2011       | Defer Date:                 |
|                                                                                        | <b>Decision</b> : Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide their U.O.No. 35011/417/2011-PI (Norms) dated 13.6.2012 and in consultation with technical auth in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |           |                                 |              |                                            |                             |
|                                                                                        | Export product                                                                                                                                                                                                                                                                                                                                                  | Exp. Qty. | Sl.No.                          | Import items | Qty. allowed                               |                             |
| Dicyclo hexyl amine (S)-4-fluoro-4-methyl-2-(((s)-2,2,2-trifluoro-1-(4-methoxydiferuyl | 1 kg                                                                                                                                                                                                                                                                                                                                                            | 1.        | Thioanisole                     | 0.37 kg/kg   |                                            |                             |
|                                                                                        |                                                                                                                                                                                                                                                                                                                                                                 | 2.        | Triisopropyl Borate             | 0.56 kg/kg   |                                            |                             |
|                                                                                        |                                                                                                                                                                                                                                                                                                                                                                 | 3.        | Ethyl Trifluoroacetate          | 0.929 kg/kg  |                                            |                             |
|                                                                                        |                                                                                                                                                                                                                                                                                                                                                                 | 4.        | Methyl Tertiary Butyl Ether     | 3.80 kg/kg   |                                            |                             |

|                                                                                                       |    |                                                        |                  |
|-------------------------------------------------------------------------------------------------------|----|--------------------------------------------------------|------------------|
| (methylsulfonyl)-<br>[1,1-biphenyl]-4-<br>yl)ethyl)amino)<br>pentanoate<br>Biphenyl acid<br>DCHA Salt |    |                                                        |                  |
|                                                                                                       | 5. | Tetrahydrofuran                                        | 5.94 kg/kg       |
|                                                                                                       | 6. | Acetonitrile                                           | 1.58 kg/kg       |
|                                                                                                       | 7. | Pd-116 (Bis(tri-tert-butylphosphine)<br>palladium (O)) | 0.00115<br>kg/kg |
| RA concerned may take further necessary action as per above decision of NC                            |    |                                                        |                  |

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| 46 | <b>Case No.:10/18/82-ALC4/2011</b>                                                                          | Party Name:ELDER PHARMACEUTICALS LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00514/AM12/                                                                              | RLA File :03/94/040/00289/AM12/        | Lic.No/Date:0310643401<br>20.07.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                        |                                            |                             |

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| <b>Case No.:2/19/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                           | Party Name:ARCH PHARMALABS LTD  |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012                                                                                                                  | <b>Status:Case Approved</b> |
| HQ File :01/82/050/00516/AM12/                                                                                                                                                                                                                                                                                                                              | RLA File :03/94/040/00014/AM12/ |        | Lic.No/Date:0310643597<br>21.07.2011                                                                                                                        | Defer Date:                 |
| <b>Decision</b> :Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide their U.O.No. 35011/433/2011-PI (Norms) dated 13.6.2012 and in consultation with technical auth meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |        |                                                                                                                                                             |                             |
| Export product                                                                                                                                                                                                                                                                                                                                              | Exp. Qty.                       | Sl.No. | Import items                                                                                                                                                | Qty. allowed                |
| 5(S)-{3-(S)-[4-methoxy-3-(3-methoxypropoxy)-benzyl]-4-methylpentyl}-3(S)-isopeopyl-tetrahydrofuran-2-one                                                                                                                                                                                                                                                    | 1 kg                            | 1.     | (-)-Boc-Lactone: 5(S)-{1(S)-(tert-Butoxycarbonyl)amino-3-(S)-[4-methoxy-3-(3-methoxypropoxy)-benzyl]-4-methyl pentyl}-3(S) -isopropyl-tetrahydrofuran-2-one | 1.304 kg/kg                 |
|                                                                                                                                                                                                                                                                                                                                                             |                                 | 2.     | Con Hydrochloric acid                                                                                                                                       | Not an importable           |
|                                                                                                                                                                                                                                                                                                                                                             |                                 | 3.     | Sodium Hydroxide                                                                                                                                            | 0.130 kg/kg                 |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                                  |                                 |        |                                                                                                                                                             |                             |

|    |                                                                                                                                                    |                                  |                                            |                             |
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| 48 | <b>Case No.:1/24/82-ALC4/2011</b>                                                                                                                  | Party Name:PARABOLIC DRUGS LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00662/AM12/                                                                                                                     | RLA File :05/24/040/00150/AM12/  | Lic.No/Date:0510298306<br>01.08.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to call from the firm Appendix -33 of the application proforma. Accordingly, case was deferred for 03.07.2012. |                                  |                                            |                             |

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| 49 | <b>Case No.:2/24/82-ALC4/2011</b>                                                                                                         | Party Name:PARABOLIC DRUGS LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00663/AM12/                                                                                                            | RLA File :05/24/040/00149/AM12/  | Lic.No/Date:0510298304<br>01.08.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to call from the firm Appendix -33 of the application. Accordingly, case was deferred for 03.07.2012. |                                  |                                            |                             |

|    |                                   |                                  |                                            |                             |
|----|-----------------------------------|----------------------------------|--------------------------------------------|-----------------------------|
| 50 | <b>Case No.:3/24/82-ALC4/2011</b> | Party Name:PARABOLIC DRUGS LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00664/AM12/    | RLA File :05/24/040/00083/AM12/  | Lic.No/Date:0510298301                     | Defer Date:03.07.2012       |

01.08.2011

**Decision :** Committee decided to call from the firm Appendix -33 of the application proforma. Accordingly, case was deferred for 03.07.2012.

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| 51 | <b>Case No.:30/31/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                           | Party Name:RA CHEM PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b>       |
|    | HQ File :01/82/050/00856/AM12/                                                                                                                                                                                                                                                                                                                               | RLA File :09/24/040/00199/AM12/   | Lic.No/Date:0910048014<br>01.08.2011       | Defer Date:                       |
|    | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide their U.O.No. 35011/22/2012-PI (Norms) dated 13.6.2012 and in consultation with technical authr meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                   |                                            |                                   |
|    | Export product                                                                                                                                                                                                                                                                                                                                               | Exp. Qty.                         | Sl.No.                                     | Import items                      |
|    | Mebeverine Hcl                                                                                                                                                                                                                                                                                                                                               | 1 KG                              | 1.                                         | Methyl-2-Chloro methyl Propionate |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                   | 2.                                         | Catechol                          |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                   | 3.                                         | Methanol                          |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                   | 4.                                         | 1,4-Dibromobutane                 |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                   | 5.                                         | Toluene                           |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                   |                                            | Qty. allowed                      |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                   |                                            | 0.66 kg/kg                        |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                   |                                            | 0.75 kg/kg                        |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                   |                                            | 0.45 kg/kg                        |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                   |                                            | 0.84 kg/k                         |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                   |                                            | 0.57 kg/kg                        |
|    | RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                                   |                                   |                                            |                                   |

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| 52 | <b>Case No.:12/25/82-ALC4/2011</b>                                                                          | Party Name:GOPINATH CHEM-TECH LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00679/AM12/                                                                              | RLA File :08/24/040/00107/AM12/     | Lic.No/Date:0810102095<br>03.08.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                     |                                            |                             |

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| 53 | <b>Case No.:9/22/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                            | Party Name:EMCURE PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b>                                           |
|    | HQ File :01/82/050/00652/AM12/                                                                                                                                                                                                                                                                                                                               | RLA File :31/83/040/00103/AM12/        | Lic.No/Date:3110049873<br>19.08.2011       | Defer Date:                                                           |
|    | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide their U.O.No. 35011/16/2012-PI (Norms) dated 13.6.2012 and in consultation with technical authr meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                        |                                            |                                                                       |
|    | Export product                                                                                                                                                                                                                                                                                                                                               | Exp. Qty.                              | Sl.No.                                     | Import items                                                          |
|    | ATAZANAVIR SULPHATE IP                                                                                                                                                                                                                                                                                                                                       | 1 KG                                   | 1.                                         | BOC - EPOXIDE                                                         |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                        | 2.                                         | T-BOC HYDRAZINE                                                       |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                        | 3.                                         | N-METHOXYCARBONYL-L-TERT LEUCINE (MOC-T-LEUCINE)                      |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                        | 4.                                         | (1-3-DIMETHYLAMINOPROPYL)-3-ETHYLCARBODIIMIDE HYDROCHLORIDE (EDC HCL) |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                        |                                            | Qty. allowed                                                          |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                        |                                            | 0.49 kg/kg                                                            |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                        |                                            | 0.50 kg/kg                                                            |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                        |                                            | 0.77 kg/kg                                                            |
|    |                                                                                                                                                                                                                                                                                                                                                              |                                        |                                            | 0.79 kg/kg                                                            |
|    | RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                                   |                                        |                                            |                                                                       |

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| 54 | <b>Case No.:34/32/82-ALC4/2011</b> | Party Name:VINEET LABORATORIES PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00915/AM12/     | RLA File :09/24/040/00157/AM12/                | Lic.No/Date:0910048352<br>23.08.2011       | Defer Date:03.07.2012       |

**Decision :** Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.

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| 55 | <b>Case No.:</b> 38/32/82-ALC4/2011                                                                         | Party Name:GRANULES INDIA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/00919/AM12/                                                                              | RLA File :09/24/040/00239/AM12/   | Lic.No/Date:0910048379<br>25.08.2011       | Defer Date:03.07.2012        |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                   |                                            |                              |

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| <b>Case No.:</b> 46/31/82-ALC4/2011                                                                                                                                                                                                                                                                                                                 | Party Name:POSY PHARMACHEM PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Approved |              |
| HQ File :01/82/050/00872/AM12/                                                                                                                                                                                                                                                                                                                      | RLA File :08/24/040/00084/AM12/      | Lic.No/Date:0810102781<br>25.08.2011       | Defer Date:                  |              |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/4/2012- CH.II dated 05.06.2012 and in consultation with technical authority present in meeting to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                      |                                            |                              |              |
| Export product                                                                                                                                                                                                                                                                                                                                      | Exp. Qty.                            | Sl.No.                                     | Import items                 | Qty. allowed |
| CITRIC ACID ANHYDROUS USP/KOSHER                                                                                                                                                                                                                                                                                                                    | 1 kg                                 | 1.                                         | Citric Acid Anhydrous        | 1.01kg       |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                         |                                      |                                            |                              |              |

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| Case No.:6/28/82-ALC4/2011                                                                                                                                                                                                                                                                                                                                  | Party Name:CADILA HEALTHCARE LTD., |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012        | Status:Case Approved  |
| HQ File :01/82/050/00776/AM12/                                                                                                                                                                                                                                                                                                                              | RLA File :08/24/040/00092/AM12/    |        | Lic.No/Date:0810102939<br>29.08.2011              | Defer Date:           |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide their U.O.No. 35011/06/2012-PI(Norms) dated 13.06.2012 and in consultation with technical auth meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                    |        |                                                   |                       |
| Export product                                                                                                                                                                                                                                                                                                                                              | Exp. Qty.                          | Sl.No. | Import items                                      | Qty.<br>allowed       |
| Minocycline Hydrochloride (modified release) 100 mg Capsules.                                                                                                                                                                                                                                                                                               | 1 No.                              | 1.     | Minocycline Hydrochloride Ph EUR                  | 0.1113 gms            |
|                                                                                                                                                                                                                                                                                                                                                             |                                    | 2.     | Hard Gelatin Capsules Opaque Brown/ Opaque Orange | As per packing policy |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                 |                                    |        |                                                   |                       |

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| Case No.:38/31/82-ALC4/2011                                                                                                                                                                                                                                                                                                                                                 | Party Name:NECTAR LIFESCIENCES LIMITED, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Approved |              |
| HQ File :01/82/050/00864/AM12/                                                                                                                                                                                                                                                                                                                                              | RLA File :22/24/040/00041/AM12/         | Lic.No/Date:2210011844<br>01.09.2011       | Defer Date:          |              |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of pharmaceutical vide their O.M..No. 35011/21/2012-PI (Norms) dated 13.6.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                         |                                            |                      |              |
| Export product                                                                                                                                                                                                                                                                                                                                                              | Exp. Qty.                               | Sl.No.                                     | Import items         | Qty. allowed |
| Cefotaxime Sodium Sterile                                                                                                                                                                                                                                                                                                                                                   | 1 kg                                    | 1.                                         | Cefotaxime Acid      | 0.989 kg/kg  |
|                                                                                                                                                                                                                                                                                                                                                                             |                                         | 2.                                         | Ethyl Acetate        | 3.16 kg/kg   |
|                                                                                                                                                                                                                                                                                                                                                                             |                                         | 3.                                         | Methanol             | 0.44 kg/kg   |
|                                                                                                                                                                                                                                                                                                                                                                             |                                         |                                            |                      |              |
|                                                                                                                                                                                                                                                                                                                                                                             |                                         | 4.                                         | TEA                  | 0.178 kg/k   |
|                                                                                                                                                                                                                                                                                                                                                                             |                                         | 5.                                         | Eno Carbon           | 0.031 kg/kg  |

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|  |  |    |                         |            |
|  |  | 6. | Sod-2-Ethyl Hexanoate   | 0.44 kg/kg |
|  |  | 7. | Methyl Iso Butyl Ketone | 0.25 kg/kg |

RA concerned may take further necessary action as per above decision of NC.

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| 59 | <b>Case No.:</b> 39/31/82-ALC4/2011                                                                         | Party Name:SAURAV CHEMICALS LTD, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/00865/AM12/                                                                              | RLA File :22/24/040/00039/AM12/  | Lic.No/Date:2210011843<br>01.09.2011       | Defer Date:03.07.2012        |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                  |                                            |                              |

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| <b>Case No.:29/32/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                          | Party Name:RA CHEM PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b>    |              |
| HQ File :01/82/050/00910/AM12/                                                                                                                                                                                                                                                                                                                              | RLA File :09/24/040/00259/AM12/   | Lic.No/Date:0910048529<br>02.09.2011       | Defer Date:                    |              |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of pharmaceutical vide their O.M..No. 35011/60/2012-PI (Norms) dated 13.6.2012 and in consultation with technical auth meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                   |                                            |                                |              |
| Export product                                                                                                                                                                                                                                                                                                                                              | Exp. Qty.                         | Sl.No.                                     | Import items                   | Qty. allowed |
| 1-Benzyl-4-[(5,6-Dimethoxy-1-Indanon)-2-Ylidenyl] Methyl Piperidine                                                                                                                                                                                                                                                                                         | 1 kg                              | 1.                                         | Vitride 70%                    | 2.316 kg/kg  |
|                                                                                                                                                                                                                                                                                                                                                             |                                   | 2.                                         | Oxaly Chloride                 | 1.375 kg/kg  |
|                                                                                                                                                                                                                                                                                                                                                             |                                   | 3.                                         | 5,6-Dimethoxy -1-Indanone      | 0.73 kg/kg   |
|                                                                                                                                                                                                                                                                                                                                                             |                                   | 4.                                         | Benzyl Chloride                | 0.89 kg/k    |
|                                                                                                                                                                                                                                                                                                                                                             |                                   | 5.                                         | ISO Nipecotic Acid Ethyl Ester | 1.10 kg/kg   |
|                                                                                                                                                                                                                                                                                                                                                             |                                   | 6.                                         | Methanol                       | 2.07 kg/kg   |
|                                                                                                                                                                                                                                                                                                                                                             |                                   |                                            |                                |              |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                 |                                   |                                            |                                |              |

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| 61 | <b>Case No.:</b> 14/32/82-ALC4/2011                                                                         | Party Name:SRINI PHARMACEUTICALS LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/00895/AM12/                                                                              | RLA File :09/24/040/00250/AM12/        | Lic.No/Date:0910048565<br>05.09.2011       | Defer Date:03.07.2012        |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                        |                                            |                              |

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| 62 | <b>Case No.:</b> 16/32/82-ALC4/2011                                                                         | Party Name:AUCTUS PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|    | HQ File :01/82/050/00897/AM12/                                                                              | RLA File :09/24/040/00257/AM12/  | Lic.No/Date:0910048616<br>06.09.2011       | Defer Date:03.07.2012        |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                  |                                            |                              |

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| 63 | <b>Case No.:</b> 28/28/82-ALC4/2011                                                                                                                                                                                                  | Party Name:DHANUKA LABORATORIES LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Approved |
|    | HQ File :01/82/050/00798/AM12/                                                                                                                                                                                                       | RLA File :05/23/040/00214/AM12/      | Lic.No/Date:0510301712<br>08.09.2011       | Defer Date:                  |
|    | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of pharmaceutical vide their O.M..No. 35011/03/2012-PI (Norms) dated 13.6.2012 and in consultation with technical auth |                                      |                                            |                              |

meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product | Exp. Qty. | Sl.No. | Import items              | Qty. allowed |
|----------------|-----------|--------|---------------------------|--------------|
| GCTA Powder    | 1 kg      | 1.     | GCLE                      | 1.282 kg/kg  |
|                |           | 2.     | TRIPHENYL PHOSPHINE       | 0.726 kg/kg  |
|                |           | 3.     | 4-Methyl,5-Formyl Thiazol | 0.769 kg/kg  |
|                |           | 4.     | PROPAN-1-ol               | 2.40 kg/kg   |
|                |           | 5.     | CHLOROFORM                | 4.27 kg/kg   |
|                |           | 6.     | SODIUM IODIDE             | 0.41 kg/kg   |
|                |           | 7.     | METHANOL                  | 1.918 kg/kg  |
|                |           | 8.     | Potassium Meta Bisulphite | 2.353 kg/kg  |

RA concerned may take further necessary action as per above decision of NC.

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| 64 | <b>Case No.:15/32/82-ALC4/2011</b>                                                                          | Party Name:RAMPEX LABS PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00896/AM12/                                                                              | RLA File :09/24/040/00273/AM12/  | Lic.No/Date:0910048689<br>09.09.2011       | Defer Date:03.07.2012       |
|    | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                  |                                            |                             |

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| Case No.:19/32/82-ALC4/2011                                                                                                                                                                                                                                                                                                                                   |           | Party Name:MATRIX LABORATORIES LIMITED |                                 | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Approved |
| HQ File :01/82/050/00900/AM12/                                                                                                                                                                                                                                                                                                                                |           | RLA File :09/24/040/00268/AM12/        |                                 | Lic.No/Date:0910048699<br>09.09.2011       | Defer Date:          |
| <b>Decision</b> : Committee considered case as per agenda and in light of written comments forwarded by Deptt of pharmaceutical vide their O.M..No. 35011/55/2012-PI (Norms) dated 013.6.2012 and in consultation with technical authr meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |           |                                        |                                 |                                            |                      |
| Export product                                                                                                                                                                                                                                                                                                                                                | Exp. Qty. | Sl.No.                                 | Import items                    | Qty. allowed                               |                      |
| VALACYCLOVIR<br>HYDROCHLORIDE                                                                                                                                                                                                                                                                                                                                 | 1 kg      | 1.                                     | Acyclovir                       | 0.78 kg/kg                                 |                      |
|                                                                                                                                                                                                                                                                                                                                                               |           | 2.                                     | CBZ-L-Valine                    | 1.1824 kg/kg                               |                      |
|                                                                                                                                                                                                                                                                                                                                                               |           | 3.                                     | 1,3-DICYCLOHEXYL<br>CARBODIMIDE | 1.3871 kg/kg                               |                      |
|                                                                                                                                                                                                                                                                                                                                                               |           | 4.                                     | DIMETHYL FORMAMIDE              | 3.36 kg/kg                                 |                      |
|                                                                                                                                                                                                                                                                                                                                                               |           | 5.                                     | 4-DIMETHYLAMINOPYRIDINE         | 0.028kg/kg                                 |                      |
|                                                                                                                                                                                                                                                                                                                                                               |           | 6.                                     | METHANOL                        | 6.20 kg/.kg                                |                      |
|                                                                                                                                                                                                                                                                                                                                                               |           | 7.                                     | TETRAHYDROFURAN                 | 0.200 kg/kg                                |                      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                   |           |                                        |                                 |                                            |                      |

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| 66 | <b>Case No.:28/32/82-ALC4/2011</b>                                                                          | Party Name:RAMPEX LABS PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00909/AM12/                                                                              | RLA File :09/24/040/00272/AM12/  | Lic.No/Date:0910048688<br>09.09.2011       | Defer Date:03.07.2012       |
|    | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                  |                                            |                             |

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| Case No.:22/32/82-ALC4/2011                                                                                                                                                                                                                                                                                                            | Party Name:SOFTGEL HEALTH CARE PVT. LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Approved     |              |
| HQ File :01/82/050/00903/AM12/                                                                                                                                                                                                                                                                                                         | RLA File :04/24/040/00155/AM12/           | Lic.No/Date:0410128356<br>21.09.2011       | Defer Date:              |              |
| <b>Decision</b> : Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide O.M No. 35011/33/2012-PI (Norms) and in consultation with technical authority present in meeting, de norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                           |                                            |                          |              |
| Export product                                                                                                                                                                                                                                                                                                                         | Exp. Qty.                                 | Sl.No.                                     | Import items             | Qty. allowed |
| ISOTRETINOIN<br>SOFTGELATIN<br>CAPSULES<br>BP/USP<br>10 MG/20 MG                                                                                                                                                                                                                                                                       | 1 No.                                     | 1.                                         | ISOTRETINOIN BP (10 MG)  | 10.2 mg      |
|                                                                                                                                                                                                                                                                                                                                        |                                           | 2.                                         | ISOTRETINOIN USP (20 MG) | 20.4 mg      |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                             |                                           |                                            |                          |              |

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| <b>Case No.:24/32/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                     | Party Name:SOFTGEL HEALTH CARE PVT. LTD., |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 |              | <b>Status:Case Approved</b> |
| HQ File :01/82/050/00905/AM12/                                                                                                                                                                                                                                                                                                         | RLA File :04/24/040/00154/AM12/           |        | Lic.No/Date:0410128434<br>22.09.2011       |              | Defer Date:                 |
| <b>Decision</b> : Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide O.M No. 35011/64/2012-PI (Norms) and in consultation with technical authority present in meeting, de norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                           |        |                                            |              |                             |
| Export product                                                                                                                                                                                                                                                                                                                         | Exp. Qty.                                 | Sl.No. | Import items                               | Qty. allowed |                             |
| Softgelatin Capsules<br>Evening Primrose Oil<br>400 mg                                                                                                                                                                                                                                                                                 | 1Lakh Nos                                 | 1.     | Evening Primrose<br>Oil 10% GLA            | 40.0 kgs     |                             |
| Softgelatin Capsules<br>Evening Primrose Oil<br>800 mg                                                                                                                                                                                                                                                                                 | 1Lakh Nos                                 | 2.     | Evening Primrose<br>Oil 10% GLA            | 80.0 kgs     |                             |
| Softgelatin Capsules<br>Evening Primrose Oil<br>500 mg                                                                                                                                                                                                                                                                                 | 1Lakh Nos                                 | 3.     | Evening Primrose<br>Oil 10% GLA            | 50.0 kgs     |                             |
| Softgelatin Capsules<br>Evening Primrose Oil<br>1000 mg                                                                                                                                                                                                                                                                                | 1Lakh Nos                                 | 4.     | Evening Primrose<br>Oil 10% GLA            | 100.0 kgs    |                             |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                             |                                           |        |                                            |              |                             |

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| 69 | Case No.:39/32/82-ALC4/2011                                                                          | Party Name:NECTAR LIFESCIENCES LIMITED, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|    | HQ File :01/82/050/00920/AM12/                                                                       | RLA File :22/24/040/00046/AM12/         | Lic.No/Date:2210011928<br>22.09.2011       | Defer Date:03.07.2012 |
|    | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                         |                                            |                       |

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| 70 | Case No.:17/28/82-ALC4/2011                                                                          | Party Name:RUSAN PHARMA LTD.    | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Deffered and Re-indexed |
|    | HQ File :01/82/050/00787/AM12/                                                                       | RLA File :03/95/040/00471/AM12/ | Lic.No/Date:0310656673<br>28.09.2011       | Defer Date:05.06.2012          |
|    | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                                |

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| 71 | <b>Case No.:18/36/82-ALC4/2011</b> |  | Party Name:MEDREICH LIMITED     |  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 |  | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00975/AM12/     |  | RLA File :07/24/040/00178/AM12/ |  | Lic.No/Date:0710082847                     |  | Defer Date:03.07.2012       |

28.09.2011

**Decision :** Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.

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| 72 | <b>Case No.:25/32/82-ALC4/2011</b>                                                                          | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00906/AM12/                                                                              | RLA File :05/24/040/00194/AM12/     | Lic.No/Date:0510304240<br>29.09.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                     |                                            |                             |

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| 73 | <b>Case No.:16/35/82-ALC4/2011</b>                                                                                                        | Party Name:HIRAN ORGOCHEM LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00943/AM12/                                                                                                            | RLA File :03/94/040/00474/AM12/   | Lic.No/Date:0310657248<br>30.09.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to call from the firm Appendix -33 of the application. Accordingly, case was deferred for 03.07.2012. |                                   |                                            |                             |

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| Case No.:17/35/82-ALC4/2011                                                                                                                                                                                                                  |  | Party Name:ENALTEC LABS PVT.LTD. |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012                      |  | Status:Case Approved |  |
| HQ File :01/82/050/00944/AM12/                                                                                                                                                                                                               |  | RLA File :03/94/040/00574/AM12/  |        | Lic.No/Date:0310657228<br>30.09.2011                            |  | Defer Date:          |  |
| Decision : Decision : Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |  |                                  |        |                                                                 |  |                      |  |
| Export product                                                                                                                                                                                                                               |  | Exp. Qty.                        | Sl.No. | Import items                                                    |  | Qty. allowed         |  |
| DRONEDARONE HCL                                                                                                                                                                                                                              |  | 1 kg                             | 1.     | N-(3- CHLOROPROPYL) DIBUTYLAMINE                                |  | 0.80 kg/kg           |  |
|                                                                                                                                                                                                                                              |  |                                  | 2.     | (2- BUTYL -5- BITROBENZOFURAN-3-YL)(4- HYDROXYPHENYL) METHANONE |  | 1.20 kg/kg           |  |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                  |  |                                  |        |                                                                 |  |                      |  |

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| Case No.:7/35/82-ALC4/2011                                                                                                                                                                                                                                                                                                                                                  |           | Party Name:IPCA LABORATORIES LIMITED |                                              | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Approved |
| HQ File :01/82/050/00934/AM12/                                                                                                                                                                                                                                                                                                                                              |           | RLA File :03/94/040/00539/AM12/      |                                              | Lic.No/Date:0310657331<br>30.09.2011       | Defer Date:          |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of pharmaceutical vide their O.M..No. 35011/73/2012-PI (Norms) dated 13.6.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |           |                                      |                                              |                                            |                      |
| Export product                                                                                                                                                                                                                                                                                                                                                              | Exp. Qty. | Sl.No.                               | Import items                                 | Qty. allowed                               |                      |
| HYDROXY<br>CHLOROQUINE<br>SULPHATE                                                                                                                                                                                                                                                                                                                                          | 1 kg      | 1.                                   | Ethoxy Methylene Malonic Acid Ester [ EMME ] | 1.1481 kg/kg                               |                      |
|                                                                                                                                                                                                                                                                                                                                                                             |           | 2.                                   | Metachloro Aniline                           | 0.6756 kg/kg                               |                      |
|                                                                                                                                                                                                                                                                                                                                                                             |           | 3.                                   | Hydroxy Novaldiamine                         | 0.9988 kg/kg                               |                      |
|                                                                                                                                                                                                                                                                                                                                                                             |           | 4.                                   | S. B. Toluene                                | 0.702 kg/kg                                |                      |
|                                                                                                                                                                                                                                                                                                                                                                             |           | 5.                                   | Methanol                                     | 2.7796 kg/kg                               |                      |
|                                                                                                                                                                                                                                                                                                                                                                             |           | 6.                                   | Iso Propyl Alcohol                           | 1.49 kg/kg                                 |                      |
|                                                                                                                                                                                                                                                                                                                                                                             |           | 7.                                   | Methylene Chloride                           | 2.29 kg/kg                                 |                      |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                                 |           |                                      |                                              |                                            |                      |

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|----|------------------------------------|--------------------------------------|--------------------------------------------|-----------------------------|
| 76 | <b>Case No.:10/32/82-ALC4/2011</b> | Party Name:DHANUKA LABORATORIES LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
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|-------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|------------------------------------------------------------------------|--------------|
|                                                                                                             | HQ File :01/82/050/00891/AM12/                                                                                                                                                                                                                                                                                                                              | RLA File :05/23/040/00244/AM12/     | Lic.No/Date:0510304494<br>03.10.2011       | Defer Date:03.07.2012                                                  |              |
| <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                                                                                                                                                                                                                                                                                                                             |                                     |                                            |                                                                        |              |
| 77                                                                                                          | <b>Case No.:2/35/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                           | Party Name:EMBIO LTD                | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>                                            |              |
|                                                                                                             | HQ File :01/82/050/00929/AM12/                                                                                                                                                                                                                                                                                                                              | RLA File :03/94/040/00572/AM12/     | Lic.No/Date:0310658087<br>05.10.2011       | Defer Date:03.07.2012                                                  |              |
|                                                                                                             | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                                                                                                                                                                                 |                                     |                                            |                                                                        |              |
| 78                                                                                                          | <b>Case No.:24/35/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                          | Party Name:LUPIN LIMITED            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>                                            |              |
|                                                                                                             | HQ File :01/82/050/00951/AM12/                                                                                                                                                                                                                                                                                                                              | RLA File :03/95/040/00562/AM12/     | Lic.No/Date:0310658391<br>07.10.2011       | Defer Date:03.07.2012                                                  |              |
|                                                                                                             | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                                                                                                                                                                                 |                                     |                                            |                                                                        |              |
| 79                                                                                                          | <b>Case No.:10/35/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                          | Party Name:RANBAXY LABORATORIES LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b>                                            |              |
|                                                                                                             | HQ File :01/82/050/00937/AM12/                                                                                                                                                                                                                                                                                                                              | RLA File :05/24/040/00233/AM12/     | Lic.No/Date:0510304887<br>11.10.2011       | Defer Date:                                                            |              |
|                                                                                                             | <b>Decision</b> : Committee considered case as per agenda and in light of written comments forwarded by Deptt of pharmaceutical vide their O.M..No. 35011/70/2012-PI (Norms) dated 13.6.2012 and in consultation with technical auth meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                     |                                            |                                                                        |              |
|                                                                                                             | Export product                                                                                                                                                                                                                                                                                                                                              | Exp. Qty.                           | Sl.No.                                     | Import items                                                           | Qty. allowed |
|                                                                                                             | Nevirapine                                                                                                                                                                                                                                                                                                                                                  | 1 kg                                | 1.                                         | 3-(2-Chloro-3-Pyridine-Carbonyl)-<br>Amino-2-Chloro-4-Methyl Pyridine] | 1.428 kg/kg  |
|                                                                                                             |                                                                                                                                                                                                                                                                                                                                                             |                                     | 2.                                         | Cyclopropylamine                                                       | 0.57 kg/kg   |
| 3.                                                                                                          |                                                                                                                                                                                                                                                                                                                                                             |                                     | Dimethyl Formamide                         | 0.754 kg/kg                                                            |              |
| 4.                                                                                                          |                                                                                                                                                                                                                                                                                                                                                             |                                     | Toluenee                                   | 2.73 kg/kg                                                             |              |
| 5.                                                                                                          |                                                                                                                                                                                                                                                                                                                                                             |                                     | Activated Carbon                           | 0.100 kg/kg                                                            |              |
| 6.                                                                                                          |                                                                                                                                                                                                                                                                                                                                                             |                                     | Methanol                                   | 0.98 kg/.kg                                                            |              |
| RA concerned may take further necessary action as per above decision of NC.                                 |                                                                                                                                                                                                                                                                                                                                                             |                                     |                                            |                                                                        |              |
| 80                                                                                                          | <b>Case No.:26/35/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                          | Party Name:INDOFIL INDUSTRIES LTD.  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>                                            |              |
|                                                                                                             | HQ File :01/82/050/00953/AM12/                                                                                                                                                                                                                                                                                                                              | RLA File :03/94/040/00606/AM12/     | Lic.No/Date:0310658741<br>11.10.2011       | Defer Date:03.07.2012                                                  |              |
|                                                                                                             | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of C& PC                                                                                                                                                                                                                                                            |                                     |                                            |                                                                        |              |
| 81                                                                                                          | <b>Case No.:9/35/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                           | Party Name:UNITED BIOTECH PVT.LTD.  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b>                                            |              |
|                                                                                                             | HQ File :01/82/050/00936/AM12/                                                                                                                                                                                                                                                                                                                              | RLA File :05/24/040/00226/AM12/     | Lic.No/Date:0510304974<br>11.10.2011       | Defer Date:03.07.2012                                                  |              |
|                                                                                                             | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                                                                                                                                                                                 |                                     |                                            |                                                                        |              |
| 82                                                                                                          | <b>Case No.:12/32/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                          | Party Name:AMI LIFESCIENCES P LTD   | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b>                                            |              |
|                                                                                                             | HQ File :01/82/050/00893/AM12/                                                                                                                                                                                                                                                                                                                              | RLA File :34/24/040/00137/AM12/     | Lic.No/Date:3410031901<br>12.10.2011       | Defer Date:                                                            |              |

**Decision:** Committee considered case as per agenda and in light of written comments forwarded by Deptt of pharmaceutical vide their O.M..No. 35011/59/2012-PI (Norms) dated 13.6.2012 and in consultation with technical auth meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:-

| Export product | Exp. Qty. | Sl.No. | Import items     | Qty. allowed |
|----------------|-----------|--------|------------------|--------------|
| DIACEREIN      | 1 kg      | 1.     | ALOE EMODIN- 95% | 1.181 kg/kg  |

RA concerned may take further necessary action as per above decision of NC

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| 83 | <b>Case No.:5/31/82-ALC4/2011</b>                                                                          | Party Name:TITAN LABORATORIES PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00831/AM12/                                                                             | RLA File :03/95/040/00570/AM12/         | Lic.No/Date:0310659395<br>13.10.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                         |                                            |                             |

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| 84 | <b>Case No.:7/31/82-ALC4/2011</b>                                                                          | Party Name:EMBIO LTD            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00833/AM12/                                                                             | RLA File :03/94/040/00612/AM12/ | Lic.No/Date:0310659475<br>13.10.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                             |

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|----|------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------|
| 85 | <b>Case No.:8/31/82-ALC4/2011</b>                                                                          | Party Name:EMBIO LTD            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00834/AM12/                                                                             | RLA File :03/94/040/00611/AM12/ | Lic.No/Date:0310659491<br>13.10.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                             |

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| 86 | <b>Case No.:11/41/82-ALC4/2011</b>                                                               | Party Name:INDIA GLYCOLS LTD.,  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/01012/AM12/                                                                   | RLA File :05/23/040/00237/AM12/ | Lic.No/Date:0510305501<br>17.10.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                 |                                            |                             |

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| 87 | <b>Case No.:21/36/82-ALC4/2011</b>                                                                         | Party Name:MEDREICH LIMITED     | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00978/AM12/                                                                             | RLA File :07/24/040/00285/AM12/ | Lic.No/Date:0710083447<br>21.10.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                             |

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|----|------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------|
| 88 | <b>Case No.:6/41/82-ALC4/2011</b>                                                                          | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/01007/AM12/                                                                             | RLA File :03/94/040/00618/AM12/ | Lic.No/Date:0310661493<br>21.10.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                             |

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| 89 | <b>Case No.:2/32/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                          | Party Name:RUSAN PHARMA LTD.    | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
|    | HQ File :01/82/050/00883/AM12/                                                                                                                                                                                                                                                                                                                             | RLA File :03/95/040/00615/AM12/ | Lic.No/Date:0310662064<br>25.10.2011       | Defer Date:                 |
|    | <b>Decicion:</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of pharmaceutical vide their O.M..No. 35011/69/2012-PI (Norms) dated 13.6.2012 and in consultation with technical auth meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                             |

| Export product              | Exp. Qty. | Sl.No. | Import items   | Qty. allowed |
|-----------------------------|-----------|--------|----------------|--------------|
| NALTREXONE<br>HYDROCHLORIDE | 1 kg      | 1.     | NOROXYMORPHONE | 1.162 kg/kg  |

|                                                                            |  |  |  |  |
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| PHARMA GRADE                                                               |  |  |  |  |
| RA concerned may take further necessary action as per above decision of NC |  |  |  |  |

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| <b>Case No.:13/41/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                           | Party Name:GLOBAL CALCIUM PRIVATE LIMITED, |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
| HQ File :01/82/050/01014/AM12/                                                                                                                                                                                                                                                                                                               | RLA File :07/24/040/00300/AM12/            |        | Lic.No/Date:0710083654<br>02.11.2011       | Defer Date:                 |
| <b>Decision:</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/56/2011-Ch.II dated 22.05.2012 and in consultation with technical authority present in meet ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                            |        |                                            |                             |
| Export product                                                                                                                                                                                                                                                                                                                               | Exp. Qty.                                  | Sl.No. | Import items                               | Qty. allowed                |
| Zinc Gluconate Powder                                                                                                                                                                                                                                                                                                                        | 1 kg                                       | 2.     | Zinc Gluconate Granular                    | 1.025 kg                    |
|                                                                                                                                                                                                                                                                                                                                              |                                            |        |                                            |                             |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                   |                                            |        |                                            |                             |

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|----|------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|-----------------------------|
| 91 | <b>Case No.:16/41/82-ALC4/2011</b>                                                                         | Party Name:ALEMBIC PHARMACEUTICALS LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/01017/AM12/                                                                             | RLA File :34/24/040/00159/AM12/        | Lic.No/Date:3410032102<br>04.11.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                        |                                            |                             |

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| Case No.:15/41/82-ALC4/2011                                                                                                                                                                                                                                                                                                                  | Party Name:GLOBAL CALCIUM PRIVATE LIMITED, |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Appro |
| HQ File :01/82/050/01016/AM12/                                                                                                                                                                                                                                                                                                               | RLA File :07/24/040/00306/AM12/            |        | Lic.No/Date:0710083782<br>08.11.2011       | Defer Date:       |
| <b>Decision:</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/56/2011-Ch.II dated 22.05.2012 and in consultation with technical authority present in meet ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                            |        |                                            |                   |
| Export product                                                                                                                                                                                                                                                                                                                               | Exp. Qty.                                  | Sl.No. | Import items                               | Qty. allowed      |
| Copper Gluconate Powder                                                                                                                                                                                                                                                                                                                      | 1 kg                                       | 1.     | Copper Gluconate Granular                  | 1.025 kg          |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                   |                                            |        |                                            |                   |

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| 93 | <b>Case No.:24/36/82-ALC4/2011</b>                                                                         | Party Name:MEDREICH LIMITED     | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00981/AM12/                                                                             | RLA File :07/24/040/00305/AM12/ | Lic.No/Date:0710083785<br>08.11.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                             |

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| 94 | <b>Case No.:25/41/82-ALC4/2011</b>                                                                          | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
|    | HQ File :01/82/050/01026/AM12/                                                                              | RLA File :08/24/040/00179/AM12/    | Lic.No/Date:0810105257<br>08.11.2011       | Defer Date:                 |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                    |                                            |                             |

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| 95 | <b>Case No.:28/41/82-ALC4/2011</b>                                                              | Party Name:LIV MEDICA PRODUCTS PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/01029/AM12/                                                                  | RLA File :04/24/040/00210/AM12/          | Lic.No/Date:0410130168<br>09.11.2011       | Defer Date:03.07.2012       |
|    | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of DIPP |                                          |                                            |                             |

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| 96 | <b>Case No.:6/36/82-ALC4/2011</b>                                                                | Party Name:AUROLAB              | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/00963/AM12/                                                                   | RLA File :35/24/040/00027/AM12/ | Lic.No/Date:3510036087<br>11.11.2011       | Defer Date:03.07.2012       |
|    | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                 |                                            |                             |

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|----|-------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-----------------------------|
| 97 | <b>Case No.:3/45/82-ALC4/2011</b>                                                                           | Party Name:ENCUBE ETHICALS PVT LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/01180/AM12/                                                                              | RLA File :03/94/040/00691/AM12/    | Lic.No/Date:0310664617<br>14.11.2011       | Defer Date:03.07.2012       |
|    | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                    |                                            |                             |

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| 98 | <b>Case No.:4/45/82-ALC4/2011</b>                                                                           | Party Name:KOPRAN LIMITED       | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|    | HQ File :01/82/050/01181/AM12/                                                                              | RLA File :03/94/040/00521/AM12/ | Lic.No/Date:0310664771<br>14.11.2011       | Defer Date:03.07.2012       |
|    | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                             |

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| Case No.:14/35/82-ALC4/2011                                                                                                                                                                                                                                                                                                                 |           | Party Name:PREGNA INTERNATIONAL LTD. |                                              | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Approved |
| HQ File :01/82/050/00941/AM12/                                                                                                                                                                                                                                                                                                              |           | RLA File :03/95/040/00635/AM12/      |                                              | Lic.No/Date:0310665072<br>15.11.2011       | Defer Date:          |
| Decicion: Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 46011/22/2008-PC-II dated 22.05.2012 and in consultation with technical authority present in meeting to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |           |                                      |                                              |                                            |                      |
| Export product                                                                                                                                                                                                                                                                                                                              | Exp. Qty. | Sl.No.                               | Import items                                 | Qty. allowed                               |                      |
| INTRA UTERINE CONTRACEPTIVE DEVICE                                                                                                                                                                                                                                                                                                          | 1000 No.  | 1.                                   | Copper Wire with Silver Core                 | 1.05 kg./kg content                        |                      |
|                                                                                                                                                                                                                                                                                                                                             |           | 2.                                   | Copper Tube 99.99% purity                    | 1.05 kg./kg content                        |                      |
|                                                                                                                                                                                                                                                                                                                                             |           | 3.                                   | HDPE Granules                                | 1.20 kg./kg content                        |                      |
|                                                                                                                                                                                                                                                                                                                                             |           | 4.                                   | Pouches (plastic)                            | As per packaging policy                    |                      |
|                                                                                                                                                                                                                                                                                                                                             |           | 5.                                   | Compound of LDPE Resin & Barium Sulphate     | 1.20 kg./kg content                        |                      |
|                                                                                                                                                                                                                                                                                                                                             |           | 6.                                   | PVC Granules                                 | 1.20 kg./kg content                        |                      |
|                                                                                                                                                                                                                                                                                                                                             |           | 7.                                   | HDPE Granules (or Nylon resin) Medical grade | 1.20 kg./kg content                        |                      |
|                                                                                                                                                                                                                                                                                                                                             |           | 8.                                   | Polypropylene Granules                       | 1.20 kg./kg content                        |                      |
|                                                                                                                                                                                                                                                                                                                                             |           | 9.                                   | Polypropylene "Gama Radiation Stabilized"    | 1.20 kg./kg content                        |                      |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                  |           |                                      |                                              |                                            |                      |

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| 100 | <b>Case No.:22/45/82-ALC4/2011</b>                                                                          | Party Name:AUCTUS PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01199/AM12/                                                                              | RLA File :09/24/040/00341/AM12/  | Lic.No/Date:0910049706<br>15.11.2011       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                  |                                            |                             |

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|-----|-------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|-----------------------------|
| 101 | <b>Case No.:4/9/82-ALC4/2012</b>                                                                | Party Name:ESTEEM INDUSTRIES PVT. LTD, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00249/AM13/                                                                  | RLA File :17/24/040/00067/AM12/        | Lic.No/Date:1710004590<br>15.11.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC |                                        |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------|----------------------------------------|--------------------------------------------|-----------------------------|
| 102 | <b>Case No.:31/49/82-ALC4/2011</b>                                                                         | Party Name:SMILAX LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01340/AM12/                                                                             | RLA File :09/24/040/00332/AM12/        | Lic.No/Date:0910049719<br>16.11.2011       | Defer Date:<br>03.07.2012   |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                        |                                            |                             |

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| <b>Case No.:</b> 35/45/82-ALC4/2011                                                                                                                                                                                                                                                                                                                              | Party Name:RA CHEM PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Approved   |              |
| HQ File :01/82/050/01212/AM12/                                                                                                                                                                                                                                                                                                                                   | RLA File :09/24/040/00374/AM12/   | Lic.No/Date:0910049718<br>16.11.2011       | Defer Date:                    |              |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of pharmaceutical vide their O.M..No. 35011/60/2012-PI (Norms) dated 13.6.2012 and in consultation with technical authority meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                   |                                            |                                |              |
| Export product                                                                                                                                                                                                                                                                                                                                                   | Exp. Qty.                         | Sl.No.                                     | Import items                   | Qty. allowed |
| 1-Benzyl-4-[(5,6-Dimethoxy-1-Indanon)-2-Ylidenyl] Methyl Piperidine                                                                                                                                                                                                                                                                                              | 1 kg                              | 1.                                         | Vitride 70%                    | 2.316 kg/kg  |
|                                                                                                                                                                                                                                                                                                                                                                  |                                   | 2.                                         | Oxalyl Chloride                | 1.375 kg/kg  |
|                                                                                                                                                                                                                                                                                                                                                                  |                                   | 3.                                         | 5,6-Dimethoxy -1-Indanone      | 0.73 kg/kg   |
|                                                                                                                                                                                                                                                                                                                                                                  |                                   | 4.                                         | Benzyl Chloride                | 0.89 kg/k    |
|                                                                                                                                                                                                                                                                                                                                                                  |                                   | 5.                                         | ISO Nipecotic Acid Ethyl Ester | 1.10 kg/kg   |
|                                                                                                                                                                                                                                                                                                                                                                  |                                   | 6.                                         | Methanol                       | 2.07 kg/kg   |
|                                                                                                                                                                                                                                                                                                                                                                  |                                   |                                            |                                |              |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                      |                                   |                                            |                                |              |

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| Case No.:39/45/82-ALC4/2011                                                                                                                                                                                                                                                                                                                        | Party Name:AARTI DRUGS LIMITED  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Approved      |              |
| HQ File :01/82/050/01216/AM12/                                                                                                                                                                                                                                                                                                                     | RLA File :03/94/040/00664/AM12/ | Lic.No/Date:0310665403<br>17.11.2011       | Defer Date:               |              |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments of PI Division vide their O.M..No. 35011//264/2006-PIII dated 13.06.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                            |                           |              |
| Export product                                                                                                                                                                                                                                                                                                                                     | Exp. Qty.                       | Sl.No.                                     | Import items              | Qty. allowed |
| Aceclofenec BP                                                                                                                                                                                                                                                                                                                                     | 1 kg                            | 1.                                         | Diclofenec Sodium         | 1.11 kg      |
|                                                                                                                                                                                                                                                                                                                                                    |                                 | 2.                                         | Mono Chloro Aniline (MCA) | 0.42 kg      |
|                                                                                                                                                                                                                                                                                                                                                    |                                 | 3.                                         | 10% Palladium on carbon   | 0.03 kg      |
|                                                                                                                                                                                                                                                                                                                                                    |                                 |                                            |                           |              |
|                                                                                                                                                                                                                                                                                                                                                    |                                 | 4.                                         | Methylene Chloride        | 1.00 kg      |
|                                                                                                                                                                                                                                                                                                                                                    |                                 | 5.                                         | Xylene                    | 0.40 kg      |

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|  |  | 6. | Dimethyl formamide | 1.00 kg |
|  |  | 7. | Methanol           | 1.37 kg |

RA concerned may take further necessary action as per above decision of NC.

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|-----|------------------------------------------------------------------------------------------------------------|------------------------------------|--------------------------------------------|-----------------------------|
| 105 | <b>Case No.:27/49/82-ALC4/2011</b>                                                                         | Party Name:ANDHRA ORGANICS LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01336/AM12/                                                                             | RLA File :09/24/040/00344/AM12/    | Lic.No/Date:0910049777<br>18.11.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                    |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------|---------------------------------------|--------------------------------------------|-----------------------------|
| 106 | <b>Case No.:31/45/82-ALC4/2011</b>                                                                         | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01208/AM12/                                                                             | RLA File :09/24/040/00348/AM12/       | Lic.No/Date:0910049778<br>18.11.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                       |                                            |                             |

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| 107 | <b>Case No.:2/36/82-ALC4/2011</b>                                                                          | Party Name:EMCURE PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00959/AM12/                                                                             | RLA File :31/83/040/00170/AM12/        | Lic.No/Date:3110051562<br>21.11.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                        |                                            |                             |

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|-----|----------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|-----------------------------|
| 108 | <b>Case No.:33/41/82-ALC4/2011</b>                                                                 | Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01034/AM12/                                                                     | RLA File :52/24/040/00036/AM12/              | Lic.No/Date:5210037111<br>21.11.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C & PC. |                                              |                                            |                             |

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| 109 | <b>Case No.:29/49/82-ALC4/2011</b>                                                                         | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01338/AM12/                                                                             | RLA File :09/24/040/00379/AM12/     | Lic.No/Date:0910049906<br>24.11.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                     |                                            |                             |

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| 110 | <b>Case No.:63/46/82-ALC4/2011</b>                                                                         | Party Name:ANDHRA ORGANICS LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01279/AM12/                                                                             | RLA File :09/24/040/00387/AM12/    | Lic.No/Date:0910049937<br>29.11.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                    |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|-----------------------------|
| 111 | <b>Case No.:33/49/82-ALC4/2011</b>                                                                         | Party Name:DR REDDYS LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01342/AM12/                                                                             | RLA File :09/24/040/00396/AM12/           | Lic.No/Date:0910049978<br>30.11.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                           |                                            |                             |

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|-----|-----------------------------------|-------------------------------------------------|--------------------------------------------|-----------------------------|
| 112 | <b>Case No.:6/45/82-ALC4/2011</b> | Party Name:SANMAR SPECIALITY CHEMICALS LIMITED, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01183/AM12/    | RLA File :04/24/040/00236/AM12/                 | Lic.No/Date:0410131109<br>30.11.2011       | Defer Date:                 |

**Decision :** Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/7/2010-Ch.II dated 05.06.2012 decided to ratify norms under para 4.7 of HBP as per d as applied by firm whichever is lower:-

| Export product                                                             | Exp. Qty. | Sl.No. | Import items   | Qty. allowed |
|----------------------------------------------------------------------------|-----------|--------|----------------|--------------|
| 4-(2-Aminoethyl)-2-methoxyphenol.                                          | 1 kg      | 1.     | Vanillin       | 1.124 kg     |
|                                                                            |           | 2.     | Sodium Cyanide | 0.416 kg     |
| RA concerned may take further necessary action as per above decision of NC |           |        |                |              |

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|-----|----------------------------------------------------------------------------------------|-----------------------------------------|--------------------------------------------|-----------------------------|
| 113 | <b>Case No.:7/45/82-ALC4/2011</b>                                                      | Party Name:SANO MEDICAL KITS PVT. LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01184/AM12/                                                         | RLA File :04/24/040/00244/AM12/         | Lic.No/Date:0410131205<br>01.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of DIPP. |                                         |                                            |                             |

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| 114 | <b>Case No.:54/46/82-ALC4/2011</b>                                                                         | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01270/AM12/                                                                             | RLA File :09/24/040/00398/AM12/     | Lic.No/Date:0910050048<br>05.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                     |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------|-------------------------------------|--------------------------------------------|-----------------------------|
| 115 | <b>Case No.:34/49/82-ALC4/2011</b>                                                                         | Party Name:AUROBINDO PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01343/AM12/                                                                             | RLA File :09/24/040/00358/AM12/     | Lic.No/Date:0910050099<br>08.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                     |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------|-----------------------------------------------|--------------------------------------------|-----------------------------|
| 116 | <b>Case No.:82/46/82-ALC4/2011</b>                                                                         | Party Name:VIVIN LABORATORIES PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01298/AM12/                                                                             | RLA File :09/24/040/00127/AM12/               | Lic.No/Date:0910050138<br>09.12.2011       | Defer Date:<br>03.07.2012   |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                               |                                            |                             |

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| 117 | <b>Case No.:1/39/82-ALC4/2011</b>                                                                          | Party Name:SALVI CHEMICAL INDUSTRIES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00993/AM12/                                                                             | RLA File :03/95/040/00718/AM12/              | Lic.No/Date:0310670262<br>13.12.2011       | Defer Date:<br>03.07.2012   |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                              |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------|
| 118 | <b>Case No.:2/39/82-ALC4/2011</b>                                                                          | Party Name:BILCARE LIMITED      | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00994/AM12/                                                                             | RLA File :31/83/040/00167/AM12/ | Lic.No/Date:3110051868<br>13.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                             |

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|-----|---------------------------------------------------------------------------------------|-------------------------------------------|--------------------------------------------|-----------------------------|
| 119 | <b>Case No.:23/45/82-ALC4/2011</b>                                                    | Party Name:SUTURES INDIA PRIVATE LIMITED, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01200/AM12/                                                        | RLA File :07/24/040/00341/AM12/           | Lic.No/Date:0710084630<br>13.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of DIPP |                                           |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------|---------------------------------|--------------------------------------------|-----------------------------|
| 120 | <b>Case No.:23/46/82-ALC4/2011</b>                                                                         | Party Name:ROYAL PHARMA         | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01239/AM12/                                                                             | RLA File :03/95/040/00738/AM12/ | Lic.No/Date:0310670268<br>13.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                             |

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| <b>Case No.:</b> 26/46/82-ALC4/2011                                                                                                                                                                                                                                          | Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED, |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Approved |
| HQ File :01/82/050/01242/AM12/                                                                                                                                                                                                                                               | RLA File :03/94/040/00751/AM12/                   |        | Lic.No/Date:0310670327<br>13.12.2011       | Defer Date:                  |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/29/2011-Ch.II dated 25.05.2012 decided to ratify norms under para 4.7 of HBP below or as applied by firm whichever is lower:- |                                                   |        |                                            |                              |
| Export product                                                                                                                                                                                                                                                               | Exp. Qty.                                         | Sl.No. | Import items                               | Qty. allowed                 |
| PARA CHLORO PHENYL ACETIC ACID                                                                                                                                                                                                                                               | 1 kg                                              | 1.     | Para Chloro Bklenzyl Cyanide               | 1.021 kg                     |
|                                                                                                                                                                                                                                                                              |                                                   | 2.     | Sodium Cyanide                             | 0.230 kg                     |
|                                                                                                                                                                                                                                                                              |                                                   | 3.     | Caustic Soda Flakes                        | 0.360 kg                     |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                   |                                                   |        |                                            |                              |

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| 122 | <b>Case No.:8/45/82-ALC4/2011</b>                                                                                                                                                                                                                                                                     | Party Name:SHASUN PHARMACEUTICALS LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01185/AM12/                                                                                                                                                                                                                                                                        | RLA File :04/24/040/00253/AM12/           | Lic.No/Date:0410131573<br>13.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> The Committee considered the case as per agenda and in consultation with the technical authorities present in the meeting decided to call from firm to furnish production and consumption data duly certified by Central Ex. Accordingly, the case has been deferred for 03.07.2012 |                                           |                                            |                             |

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| 123 | <b>Case No.:24/46/82-ALC4/2011</b>                                                                         | Party Name:ASHISH LIFE SCIENCE PVT.LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01240/AM12/                                                                             | RLA File :03/94/040/00737/AM12/         | Lic.No/Date:0310670672<br>14.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                         |                                            |                             |

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| 124 | <b>Case No.:74/46/82-ALC4/2011</b>                                                                         | Party Name:HETERO DRUGS LIMITED, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01290/AM12/                                                                             | RLA File :09/24/040/00421/AM12/  | Lic.No/Date:0910050231<br>14.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                  |                                            |                             |

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| 125 | <b>Case No.:81/46/82-ALC4/2011</b>                                                                         | Party Name:HETERO DRUGS LIMITED, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01297/AM12/                                                                             | RLA File :09/24/040/00422/AM12/  | Lic.No/Date:0910050232<br>14.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                  |                                            |                             |

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|-----|------------------------------------------------------------------------------------------------------------|------------------------------------------------|--------------------------------------------|-----------------------------|
| 126 | <b>Case No.:59/46/82-ALC4/2011</b>                                                                         | Party Name:INCHEM LABORATORIES PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01275/AM12/                                                                             | RLA File :09/24/040/00413/AM12/                | Lic.No/Date:0910050238<br>15.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                                |                                            |                             |

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| 127 | <b>Case No.:2/40/82-ALC4/2011</b>                                                                          | Party Name:FDC LTD              | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00998/AM12/                                                                             | RLA File :03/94/040/00819/AM12/ | Lic.No/Date:0310671854<br>20.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                             |

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| 128 | <b>Case No.:2/9/82-ALC4/2012</b>                                                                 | Party Name:GRAND ORGANICS PVT.LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00247/AM13/                                                                   | RLA File :17/24/040/00009/AM11/    | Lic.No/Date:1710004681<br>20.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                    |                                            |                             |

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| 129 | <b>Case No.:3/9/82-ALC4/2012</b> | Party Name:GRAND ORGANICS PVT.LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00248/AM13/   | RLA File :17/24/040/00047/AM09/    | Lic.No/Date:1710004679<br>20.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b>                |                                    |                                            |                             |

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| Case No.:9/45/82-ALC4/2011                                                                                                                                                                                                                                                                                                                      | Party Name:GLOBAL CALCIUM PRIVATE LIMITED, |        |                                  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Ap |
| HQ File :01/82/050/01186/AM12/                                                                                                                                                                                                                                                                                                                  | RLA File :07/24/040/00373/AM12/            |        |                                  | Lic.No/Date:0710084836<br>20.12.2011       | Defer Date:    |
| Decision : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/56/2011-Ch.II dated 29.05.2012 and in consultation with the technical authorities meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                            |        |                                  |                                            |                |
| Export product                                                                                                                                                                                                                                                                                                                                  | Exp. Qty.                                  | Sl.No. | Import items                     | Qty. allowed                               |                |
| Calcium D Pantotheonate-Powder                                                                                                                                                                                                                                                                                                                  | 1 kg                                       | 1.     | Calcium D Pantotheonate-Granular | 1.025 kg                                   |                |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                      |                                            |        |                                  |                                            |                |

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| 131 | <b>Case No.:30/46/82-ALC4/2011</b>                                                                         | Party Name:DSM ANTI-INFECTIVES INDIA LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01246/AM12/                                                                             | RLA File :22/24/040/00076/AM12/          | Lic.No/Date:2210012341<br>22.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                          |                                            |                             |

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| <b>Case No.:</b> 30/49/82-ALC4/2011                                                                                                                                                                                                                                                                                                                              | Party Name:VASANT CHEMICALS PRIVATE LIMITED |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012                                        | <b>Status:</b> C<br><b>Approve</b> |
| HQ File :01/82/050/01339/AM12/                                                                                                                                                                                                                                                                                                                                   | RLA File :09/24/040/00417/AM12/             |        | Lic.No/Date:0910050342<br>22.12.2011                                              | Defer Da                           |
| <b>Decision : Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/17/2011-Ch.II dated 07.05.2012 and in consultation with the techn present in the meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                             |        |                                                                                   |                                    |
| Export product                                                                                                                                                                                                                                                                                                                                                   | Exp. Qty.                                   | Sl.No. | Import items                                                                      | Qty. allowed                       |
| 5-Methoxy 2-Tetralone<br>(Mol.Wt. 176.21)<br>(Appearance White to Yellowish or reddish solid or semi-solid)                                                                                                                                                                                                                                                      | 1 kg                                        | 1.     | 1,6,Di Hydroxy Naphthalene (Ash colored powder purity by HPLC (Area %) : NLT: 98% | 2.400 kg                           |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                                       |                                             |        |                                                                                   |                                    |

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| 133 | <b>Case No.:</b> 4/40/82-ALC4/2011 | Party Name:DEEPAK NITRITE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deffered |
|     | HQ File :01/82/050/01000/AM12/     | RLA File :31/83/040/00137/AM12/   | Lic.No/Date:3110052056<br>22.12.2011       | Defer Date:03.07.20          |
|     | <b>Decision :</b>                  |                                   |                                            |                              |

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| 134 | <b>Case No.:</b> 46/49/82-ALC4/2011                                                                        | Party Name:ANDHRA ORGANICS LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/01355/AM12/                                                                             | RLA File :09/24/040/00418/AM12/    | Lic.No/Date:0910050347<br>22.12.2011       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                    |                                            |                              |

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| 135 | <b>Case No.:</b> 1/47/82-ALC4/2011                                                                          | Party Name:BROOKS LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/01301/AM12/                                                                              | RLA File :22/24/040/00067/AM12/      | Lic.No/Date:2210012351<br>23.12.2011       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                      |                                            |                              |

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| 136 | <b>Case No.:</b> 2/47/82-ALC4/2011                                                                         | Party Name:BROOKS LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/01302/AM12/                                                                             | RLA File :22/24/040/00066/AM12/      | Lic.No/Date:2210012352<br>23.12.2011       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                      |                                            |                              |

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| 137 | <b>Case No.:</b> 14/46/82-ALC4/2011                                                                        | Party Name:STAR DRUGS & RESEARCH LABS LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/01230/AM12/                                                                             | RLA File :04/24/040/00242/AM12/           | Lic.No/Date:0410132171<br>27.12.2011       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                           |                                            |                              |

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| 138 | <b>Case No.:</b> 15/46/82-ALC4/2011                                                                        | Party Name:SOFTGEL HEALTH CARE PVT. LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/01231/AM12/                                                                             | RLA File :04/24/040/00259/AM12/           | Lic.No/Date:0410132173<br>27.12.2011       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                           |                                            |                              |

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| 139 | <b>Case No.:</b> 4/46/82-ALC4/2011                                                                          | Party Name:AMI LIFESCIENCES P LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/01220/AM12/                                                                              | RLA File :34/24/040/00189/AM12/   | Lic.No/Date:3410032719<br>27.12.2011       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                   |                                            |                              |

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|-------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------|---------------------------------------------------|--------------|--------------------------------------------|--|-------------|----------------|-----------|--------|--------------|--------------|-------------------------------------|------|----|-------------|
| 140                                 | Case No.:38/46/82-ALC4/2011                                                                                                                                                                                                                                                                                                                            |        | Party Name:BENZO CHEM INDUSTRIES PRIVATE LIMITED, |              | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 |  | Status:Case |                |           |        |              |              |                                     |      |    |             |
|                                     | HQ File :01/82/050/01254/AM12/                                                                                                                                                                                                                                                                                                                         |        | RLA File :03/94/040/00817/AM12/                   |              | Lic.No/Date:0310673330<br>28.12.2011       |  | Defer Date: |                |           |        |              |              |                                     |      |    |             |
|                                     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/29/2011-Ch.II dated 25.05.2012 and in consultation with the technical authorities meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |        |                                                   |              |                                            |  |             |                |           |        |              |              |                                     |      |    |             |
|                                     | <table><tr><td>Export product</td><td>Exp. Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td>2,5-Dimethyl Phenyl Acetyl Chloride</td><td>1 kg</td><td>1.</td><td>Para Xylene</td><td>1.485 kg</td></tr></table>                                                                                                           |        |                                                   |              |                                            |  |             | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | 2,5-Dimethyl Phenyl Acetyl Chloride | 1 kg | 1. | Para Xylene |
| Export product                      | Exp. Qty.                                                                                                                                                                                                                                                                                                                                              | Sl.No. | Import items                                      | Qty. allowed |                                            |  |             |                |           |        |              |              |                                     |      |    |             |
| 2,5-Dimethyl Phenyl Acetyl Chloride | 1 kg                                                                                                                                                                                                                                                                                                                                                   | 1.     | Para Xylene                                       | 1.485 kg     |                                            |  |             |                |           |        |              |              |                                     |      |    |             |

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|                                                                            |  | 2. | Paraformaldehyde    | 1.032 kg |
|                                                                            |  | 3. | Sodium Cyanide      | 0.570 kg |
|                                                                            |  | 4. | Caustic Soda Flakes | 0.500 kg |
|                                                                            |  | 5. | Thionyl Chloride    | 0.980 kg |
| RA concerned may take further necessary action as per above decision of NC |  |    |                     |          |

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| 141                                                                                              | <b>Case No.:1/9/82-ALC4/2012</b> | Party Name:ESTEEM INDUSTRIES PVT. LTD, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|                                                                                                  | HQ File :01/82/050/00246/AM13/   | RLA File :17/24/040/00090/AM12/        | Lic.No/Date:1710004717<br>29.12.2011       | Defer Date:03.07.2012       |
| <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                  |                                        |                                            |                             |

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| <b>Case No.:15/49/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                  | Party Name:PI INDUSTRIES LTD.,  |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b><br><b>Case Approved</b> |
| HQ File :01/82/050/01324/AM12/                                                                                                                                                                                                                                                                                                                      | RLA File :13/24/040/00033/AM12/ |        | Lic.No/Date:1310038283<br>30.12.2011       | Defer Date:                            |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 15022/6/2010-Ch.II dated 1.6.2012 and in consultation with the technical authorities present decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |        |                                            |                                        |
| Export product                                                                                                                                                                                                                                                                                                                                      | Exp. Qty.                       | Sl.No. | Import items                               | Qty. allowed                           |
| 2-Methyl-1-Methylthio-2-Propanamine                                                                                                                                                                                                                                                                                                                 | 1 kg                            | 1.     | 2-Amino -2-Methyl-1-Propanol (AMP)         | 1.006 kg                               |
|                                                                                                                                                                                                                                                                                                                                                     |                                 | 2.     | Toluene                                    | 0.307 kg                               |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                          |                                 |        |                                            |                                        |

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|------------------------------------------------------------------------------------------------------------|-----------------------------------|---------------------------------|--------------------------------------------|-----------------------------|
| 143                                                                                                        | <b>Case No.:3/41/82-ALC4/2011</b> | Party Name:RUSAN PHARMA LTD.    | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|                                                                                                            | HQ File :01/82/050/01004/AM12/    | RLA File :03/95/040/00803/AM12/ | Lic.No/Date:0310673724<br>30.12.2011       | Defer Date:03.07.2012       |
| <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                   |                                 |                                            |                             |

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| <b>Case No.:</b> 39/46/82-ALC4/2011                                                                                                                                                                                                                                                      | Party Name:                     | BENZO CHEM INDUSTRIES PRIVATE LIMITED, | Meet No/Date:       | 10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Approved |
| HQ File :01/82/050/01255/AM12/                                                                                                                                                                                                                                                           | RLA File :03/94/040/00856/AM12/ |                                        | Lic.No/Date:        | 0310673730<br>30.12.2011      | Defer Date:                  |
| <b>Decision : Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/29/2011-Ch.II dated 25.05.2012 decided to ratify norms under para 4.7 details below or as applied by firm whichever is lower:- |                                 |                                        |                     |                               |                              |
| Export product                                                                                                                                                                                                                                                                           | Exp. Qty.                       | Sl.No.                                 | Import items        | Qty. allowed                  |                              |
| 2,5-Dimethyl Phenyl Acetyl Chloride                                                                                                                                                                                                                                                      | 1 kg                            | 1.                                     | Para Xylene         | 1.485 kg                      |                              |
|                                                                                                                                                                                                                                                                                          |                                 | 2.                                     | Paraformaldehyde    | 1.032 kg                      |                              |
|                                                                                                                                                                                                                                                                                          |                                 | 3.                                     | Sodium Cyanide      | 0.570 kg                      |                              |
|                                                                                                                                                                                                                                                                                          |                                 | 4.                                     | Caustic Soda Flakes | 0.500 kg                      |                              |
|                                                                                                                                                                                                                                                                                          |                                 |                                        |                     |                               |                              |

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|                                                                            |  | 5. | Thionyl Chloride | 0.980 kg |
| RA concerned may take further necessary action as per above decision of NC |  |    |                  |          |

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| 145 | <b>Case No.:5/41/82-ALC4/2011</b>                                                               | Party Name:SOHAN HEALTHCARE PVT. LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01006/AM12/                                                                  | RLA File :31/83/040/00195/AM12/      | Lic.No/Date:3110052178<br>30.12.2011       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC |                                      |                                            |                             |

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| 146 | <b>Case No.:5/45/82-ALC4/2011</b>                                                               | Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01182/AM12/                                                                  | RLA File :03/94/040/00755/AM12/                  | Lic.No/Date:0310674056<br>02.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC |                                                  |                                            |                             |

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| 147 | <b>Case No.:16/29/85-ALC3/2011</b>                                                                          | Party Name:S.R.S.PHARMACEUTICALS PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/85/050/00173/AM12/                                                                              | RLA File :03/95/040/00831/AM12/            | Lic.No/Date:0310674968<br>05.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                            |                                            |                             |

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| 148 | <b>Case No.:20/51/82-ALC4/2011</b>                                                                          | Party Name:POLYDRUG LABORATORIES PVT.LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01413/AM12/                                                                              | RLA File :03/95/040/00819/AM12/           | Lic.No/Date:0310674929<br>05.01.2012       | Defer Date:<br>03.07.2012   |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                           |                                            |                             |

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| 149 | <b>Case No.:14/45/82-ALC4/2011</b>                                                                          | Party Name:DIVIS LABORATORIES LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01191/AM12/                                                                              | RLA File :09/24/040/00468/AM12/     | Lic.No/Date:0910050661<br>06.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                     |                                            |                             |

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| 150 | <b>Case No.:47/1/82-ALC4/2012</b>                                                                          | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01489/AM12/                                                                             | RLA File :09/24/040/00477/AM12/        | Lic.No/Date:0910050664<br>06.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                        |                                            |                             |

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| 151 | <b>Case No.:34/45/82-ALC4/2011</b>                                                                         | Party Name:PARAGON INDUSTRIES   | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01211/AM12/                                                                             | RLA File :08/24/040/00233/AM12/ | Lic.No/Date:0810107536<br>09.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                             |

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| 152 | <b>Case No.:36/46/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                     | Party Name:ALTA LABORATORIES LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Stat<br/>App</b> |
|     | HQ File :01/82/050/01252/AM12/                                                                                                                                                                                                                                                                                                                         | RLA File :03/94/040/00826/AM12/   | Lic.No/Date:0310675431<br>09.01.2012       | Defe                |
|     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/37/2012-Ch.II dated 25.05.2012 and in consultation with the technical authorities meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                   |                                            |                     |

| Export product                                                             | Exp. Qty. | Sl.No. | Import items              | Qty. allowed |
|----------------------------------------------------------------------------|-----------|--------|---------------------------|--------------|
| Propyl Paraben                                                             | 1 kg      | 1.     | Para Hydroxy Benzoic Acid | 0.850 kg     |
|                                                                            |           | 2.     | N-Propanol                | 0.500 kg     |
| RA concerned may take further necessary action as per above decision of NC |           |        |                           |              |

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| <b>Case No.:</b> 37/46/82-ALC4/2011                                                                                                                                                                                                                                                                                                                    | Party Name:ALTA LABORATORIES LTD. |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status</b><br><b>Case A</b> |
| HQ File :01/82/050/01253/AM12/                                                                                                                                                                                                                                                                                                                         | RLA File :03/94/040/00825/AM12/   |        | Lic.No/Date:0310675410<br>09.01.2012       | Defer I                        |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/37/2012-Ch.II dated 25.05.2012 and in consultation with the technical authorities present decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                   |        |                                            |                                |
| Export product                                                                                                                                                                                                                                                                                                                                         | Exp. Qty.                         | Sl.No. | Import items                               | Qty. allowed                   |
| Methyl Praben                                                                                                                                                                                                                                                                                                                                          | 1 kg                              | 1.     | Para Hydroxy Benzoic Acid                  | 0.969 kg                       |
|                                                                                                                                                                                                                                                                                                                                                        |                                   | 2.     | Methanol                                   | 0.500 kg                       |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                             |                                   |        |                                            |                                |

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| 154 | Case No.:36/1/82-ALC4/2012                                                                          | Party Name:MYLAN LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|     | HQ File :01/82/050/01478/AM12/                                                                      | RLA File :09/24/040/00489/AM12/       | Lic.No/Date:0910050751<br>12.01.2012       | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                       |                                            |                       |

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| 155 | Case No.:52/1/82-ALC4/2012                                                                          | Party Name:HETERO LABS LIMITED  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|     | HQ File :01/82/050/01494/AM12/                                                                      | RLA File :09/24/040/00461/AM12/ | Lic.No/Date:0910050752<br>12.01.2012       | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                       |

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| 156 | Case No.:18/1/82-ALC4/2012                                                                          | Party Name:RA CHEM PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|     | HQ File :01/82/050/01460/AM12/                                                                      | RLA File :09/24/040/00493/AM12/   | Lic.No/Date:0910050772<br>13.01.2012       | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                   |                                            |                       |

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| 157 | Case No.:65/1/82-ALC4/2012                                                                           | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred      |
|     | HQ File :01/82/050/01507/AM12/                                                                       | RLA File :09/24/040/00483/AM12/        | Lic.No/Date:0910050770<br>13.01.2012       | Defer Date:<br>03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                        |                                            |                           |

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| 158 | Case No.:69/1/82-ALC4/2012                                                                | Party Name:VIVIMED LABS LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|     | HQ File :01/82/050/01511/AM12/                                                            | RLA File :09/24/040/00496/AM12/ | Lic.No/Date:0910050771<br>13.01.2012       | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                 |                                            |                       |

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| 159                                                                         | Case No.:17/49/82-ALC4/2011                                                                                                                                                                                                                                                                                                    |           | Party Name:AARTI DRUGS LIMITED  |              | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 |  | Status:Case |
|                                                                             | HQ File :01/82/050/01326/AM12/                                                                                                                                                                                                                                                                                                 |           | RLA File :03/94/040/00823/AM12/ |              | Lic.No/Date:0310677093<br>17.01.2012       |  | Defer Date: |
|                                                                             | Decision : Committee considered case as per agenda and in light of earlier decision taken in 39/09 meeting held on 02.12.2008, Case No. B-417 and in consultation with technical authority present in meeting, decided to ratify norms c under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |           |                                 |              |                                            |  |             |
|                                                                             | Export product                                                                                                                                                                                                                                                                                                                 | Exp. Qty. | Sl.No.                          | Import items | Qty. allowed                               |  |             |
|                                                                             | Diclofenac Sodium                                                                                                                                                                                                                                                                                                              | 1 kg.     | 1.                              | Acetic Acid  | 1.250 kg                                   |  |             |
| 2.                                                                          |                                                                                                                                                                                                                                                                                                                                |           | Methanol                        | 1.00 kg      |                                            |  |             |
| 3.                                                                          |                                                                                                                                                                                                                                                                                                                                |           | 2,6 Dichlorophenol              | 1.521 kg     |                                            |  |             |
| 4.                                                                          |                                                                                                                                                                                                                                                                                                                                |           | Toluene                         | 1.995 kg     |                                            |  |             |
| 5.                                                                          |                                                                                                                                                                                                                                                                                                                                |           | Potassium Carbonate             | 1.00 kg      |                                            |  |             |
| 6.                                                                          |                                                                                                                                                                                                                                                                                                                                |           | Aniline                         | 1.198 kg     |                                            |  |             |
| 7.                                                                          |                                                                                                                                                                                                                                                                                                                                |           | Sodium Methoxide                | 0.795 kg     |                                            |  |             |
| 8.                                                                          |                                                                                                                                                                                                                                                                                                                                |           | Sodium Hydroxide Flakes         | 0.285 kg     |                                            |  |             |
| 9.                                                                          |                                                                                                                                                                                                                                                                                                                                |           | Isopropyl Alcohol               | 2.04 kg      |                                            |  |             |
| 10.                                                                         |                                                                                                                                                                                                                                                                                                                                |           | Dimethyl formamide              | 0.469 kg     |                                            |  |             |
| RA concerned may take further necessary action as per above decision of NC. |                                                                                                                                                                                                                                                                                                                                |           |                                 |              |                                            |  |             |

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| 160 | Case No.:21/1/82-ALC4/2012                                                                          |  | Party Name:AUROBINDO PHARMA LIMITED |  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 |  | Status:Case Deferred  |
|     | HQ File :01/82/050/01463/AM12/                                                                      |  | RLA File :09/24/040/00447/AM12/     |  | Lic.No/Date:0910050799<br>17.01.2012       |  | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |  |                                     |  |                                            |  |                       |

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| 161 | Case No.:66/1/82-ALC4/2012                                                                          |  | Party Name:SUVEN LIFE SCIENCES LIMITED |  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 |  | Status:Case Deferred  |
|     | HQ File :01/82/050/01508/AM12/                                                                      |  | RLA File :09/24/040/00479/AM12/        |  | Lic.No/Date:0910050800<br>17.01.2012       |  | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |  |                                        |  |                                            |  |                       |

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| 162                                                                                                                 | Case No.:84/46/82-ALC4/2011                                                                                                                                                                       |  | Party Name:TRANSPEK INDUSTRY LIMITED |  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 |  | Status:Case Deferred  |
|                                                                                                                     | HQ File :01/82/050/01300/AM12/                                                                                                                                                                    |  | RLA File :34/24/040/00220/AM12/      |  | Lic.No/Date:3410032968<br>17.01.2012       |  | Defer Date:03.07.2012 |
|                                                                                                                     | Decision : In the light of written comments for Department of C&PC received vide their OM No.14010/6/2011-Ch.II dated 14.05.2012, it was decided to call from the firm the following information: |  |                                      |  |                                            |  |                       |
|                                                                                                                     | 4. Complete material balance with the formation of isomers.                                                                                                                                       |  |                                      |  |                                            |  |                       |
|                                                                                                                     | 5. Stagewise % yield on molecular weight basis alongwith justification supported with authentic/printed technical literature                                                                      |  |                                      |  |                                            |  |                       |
| 6. Production of export item for the past 3 years and corresponding consumption of each input duly certified by CA. |                                                                                                                                                                                                   |  |                                      |  |                                            |  |                       |
| 7. Detail of isomers/byproducts recovered in terms of quantity and value                                            |                                                                                                                                                                                                   |  |                                      |  |                                            |  |                       |
| 8. Complete specification of export item.                                                                           |                                                                                                                                                                                                   |  |                                      |  |                                            |  |                       |
| Accordingly, case was deferred for 03.07.2012.                                                                      |                                                                                                                                                                                                   |  |                                      |  |                                            |  |                       |

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| 163 | Case No.:11/49/82-ALC4/2011                                                                          |  | Party Name:MALLADI DRUGS & PHARMACEUTICALS LIMITED |  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 |  | Status:Case Deferred  |
|     | HQ File :01/82/050/01320/AM12/                                                                       |  | RLA File :04/24/040/00280/AM12/                    |  | Lic.No/Date:0410132899<br>18.01.2012       |  | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |  |                                                    |  |                                            |  |                       |

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| 164 | <b>Case No.:39/1/82-ALC4/2012</b>                                                                           | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01481/AM12/                                                                              | RLA File :09/24/040/00505/AM12/        | Lic.No/Date:0910050872<br>19.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                        |                                            |                             |

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| 165 | <b>Case No.:44/49/82-ALC4/2011</b>                                                                         | Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01353/AM12/                                                                             | RLA File :03/94/040/00911/AM12/                     | Lic.No/Date:0310677527<br>19.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                                     |                                            |                             |

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| 166 | <b>Case No.:45/1/82-ALC4/2012</b>                                                                          | Party Name:SMILAX LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01487/AM12/                                                                             | RLA File :09/24/040/00474/AM12/        | Lic.No/Date:0910050867<br>19.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                        |                                            |                             |

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| 167 | <b>Case No.:70/1/82-ALC4/2012</b>                                                                           | Party Name:SUVEN LIFE SCIENCES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01512/AM12/                                                                              | RLA File :09/24/040/00504/AM12/        | Lic.No/Date:0910050873<br>19.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                        |                                            |                             |

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| 168 | <b>Case No.:25/49/82-ALC4/2011</b>                                                                         | Party Name:EMBIO LTD            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01334/AM12/                                                                             | RLA File :03/94/040/00925/AM12/ | Lic.No/Date:0310677829<br>20.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                             |

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| 169 | <b>Case No.:73/49/82-ALC4/2011</b>                                                                         | Party Name:DAI-ICHI KARKARIA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01382/AM12/                                                                             | RLA File :03/94/040/00905/AM12/      | Lic.No/Date:0310677824<br>20.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                      |                                            |                             |

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| 170 | <b>Case No.:78/49/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                    | Party Name:GLOBAL CALCIUM PRIVATE LIMITED, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Appro</b> |
|     | HQ File :01/82/050/01387/AM12/                                                                                                                                                                                                                                                                                                                        | RLA File :07/24/040/00416/AM12/            | Lic.No/Date:0710085722<br>20.01.2012       | Defer Date:              |
|     | <b>Decision</b> : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/56/2011-Ch-II (Norms) dated 23.05.2012 and in consultation with technical authc meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                            |                                            |                          |

| Export product            | Exp. Qty. | Import items                 | Qty. allowed |
|---------------------------|-----------|------------------------------|--------------|
| Calcium Lactate Gluconate | 1 kg .    | Lactic Acid                  | 0.560 kg     |
|                           |           | Calcium Gluconate Oral Grade | 0.686 kg     |
|                           |           | Calcium Carbonate            | 0.310 kg     |
| Ferrous Gluconate         | 1kg       | Lactic Acid                  | 1.028 kg     |
| Magnesium                 | 1 kg      | Lactic Acid                  | 1.19 kg      |

|                                                                            |      |             |          |
|----------------------------------------------------------------------------|------|-------------|----------|
| Lactate                                                                    |      |             |          |
| Zinc Lactate                                                               | 1 kg | Lactic Acid | 0.990 kg |
| Magnesium Lactate Gluconate                                                | 1 kg | Lactic Acid | 0.390 kg |
| RA concerned may take further necessary action as per above decision of NC |      |             |          |

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| <b>Case No.:14/49/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                    | Party Name:VD.H. ORGANICS PVT. LTD |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Ap</b> |
| HQ File :01/82/050/01323/AM12/                                                                                                                                                                                                                                                                                                                        | RLA File :05/24/040/00374/AM12/    |        | Lic.No/Date:0510315475<br>24.01.2012       | Defer Date:           |
| <b>Decision</b> : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/28/2012- CH_II dated 4.6.2012 and in consultation with the technical authorities meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                    |        |                                            |                       |
| Export product                                                                                                                                                                                                                                                                                                                                        | Exp. Qty.                          | Sl.No. | Import items                               | Qty. allowed          |
| Thymol (Above 98.5% Pure)                                                                                                                                                                                                                                                                                                                             | 1 kg                               | 1.     | Meta Cresol (above 98.5% pure)             | 0.785 kg              |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                            |                                    |        |                                            |                       |

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|-----|-----------------------------------------------------------------------------------------------------|----------------------------------------------|--------------------------------------------|-----------------------|
| 172 | Case No.:23/49/82-ALC4/2011                                                                         | Party Name:SALVI CHEMICAL INDUSTRIES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|     | HQ File :01/82/050/01332/AM12/                                                                      | RLA File :03/95/040/00884/AM12/              | Lic.No/Date:0310678434<br>24.01.2012       | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                              |                                            |                       |

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| 173 | Case No.:2/1/82-ALC4/2012                                                                           | Party Name:RA CHEM PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|     | HQ File :01/82/050/01444/AM12/                                                                      | RLA File :09/24/040/00511/AM12/   | Lic.No/Date:0910050974<br>25.01.2012       | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                   |                                            |                       |

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| 174 | Case No.:52/49/82-ALC4/2011                                                               | Party Name:DISHMAN PHARMACEUTICALS & CHEMICALS LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|     | HQ File :01/82/050/01361/AM12/                                                            | RLA File :08/24/040/00239/AM12/                    | Lic.No/Date:0810108117<br>25.01.2012       | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                                    |                                            |                       |

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| 175 | Case No.:79/49/82-ALC4/2011                                                                           | Party Name:KARNATAKA ANTIBIOTICS & PHARMACEUTICALS LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred      |
|     | HQ File :01/82/050/01388/AM12/                                                                        | RLA File :07/24/040/00425/AM12/                          | Lic.No/Date:0710085812<br>25.01.2012       | Defer Date:<br>03.07.2012 |
|     | Decision : : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                                          |                                            |                           |

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| 176 | Case No.:2/45/82-ALC4/2011                                                                          | Party Name:FDC LTD              | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|     | HQ File :01/82/050/01179/AM12/                                                                      | RLA File :03/94/040/00938/AM12/ | Lic.No/Date:0310678976<br>27.01.2012       | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                 |                                            |                       |

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| 177 | <b>Case No.:24/49/82-ALC4/2011</b> |  | Party Name:AARTI DRUGS LIMITED |  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
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| HQ File :01/82/050/01333/AM12/                                                                                                                                                                                                                                                                                |           | RLA File :03/94/040/00882/AM12/ |                            | Lic.No/Date:0310678942<br>27.01.2012 | Defer Date: |
| Decision : Committee considered case as per agenda and in light of earlier decision taken in 34/82 meeting held on 06.07.2010 and in consultation with technical authority present in meeting decided to ratify norms on repeat ba 4.7 of HBP as per details below or as applied by firm whichever is lower:- |           |                                 |                            |                                      |             |
| Export product                                                                                                                                                                                                                                                                                                | Exp. Qty. | Sl.No.                          | Import items               | Qty. allowed                         |             |
| Ticlopidine Hcl                                                                                                                                                                                                                                                                                               | 1 kg.     | 1.                              | Thiophene-2-ethanol        | 0.72 kg                              |             |
|                                                                                                                                                                                                                                                                                                               |           | 2.                              | Toluene                    | 1.61 kg                              |             |
|                                                                                                                                                                                                                                                                                                               |           | 3.                              | Tri ethyl amine            | 0.25 kg                              |             |
|                                                                                                                                                                                                                                                                                                               |           | 4.                              | Benzene Sulphonyl chloride | 0.99 kg                              |             |
|                                                                                                                                                                                                                                                                                                               |           | 5.                              | Sodium Hydroxide Flakes    | 0.747 kg                             |             |
|                                                                                                                                                                                                                                                                                                               |           | 6.                              | Ortho chloro benzyl amine  | 0.80 kg                              |             |
|                                                                                                                                                                                                                                                                                                               |           | 7.                              | Acetone                    | 0.22 kg                              |             |
|                                                                                                                                                                                                                                                                                                               |           | 8.                              | IPA                        | 0.85 kg                              |             |
|                                                                                                                                                                                                                                                                                                               |           | 9.                              | Methanol                   | 0.90 kg                              |             |
|                                                                                                                                                                                                                                                                                                               |           | 10.                             | Paraformaldehyde           | 0.300 kg                             |             |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                   |           |                                 |                            |                                      |             |

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| 178 | <b>Case No.:39/49/82-ALC4/2011</b>                                                               | Party Name:AMI LIFESCIENCES P LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01348/AM12/                                                                   | RLA File :34/24/040/00226/AM12/   | Lic.No/Date:3410033054<br>27.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                   |                                            |                             |

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| 179 | <b>Case No.:42/49/82-ALC4/2011</b>                                                                          | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01351/AM12/                                                                              | RLA File :08/24/040/00236/AM12/    | Lic.No/Date:0810108169<br>27.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                    |                                            |                             |

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| 180 | <b>Case No.:56/49/82-ALC4/2011</b>                                                                         | Party Name:IPCA LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01365/AM12/                                                                             | RLA File :03/94/040/00927/AM12/      | Lic.No/Date:0310678993<br>27.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals |                                      |                                            |                             |

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| 181 | <b>Case No.:42/1/82-ALC4/2012</b>                                                                | Party Name:RASULA PHARMACEUTICALS & FINE<br>CHEMICALS | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01484/AM12/                                                                   | RLA File :09/24/040/00426/AM12/                       | Lic.No/Date:0910051005<br>30.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                                       |                                            |                             |

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| 182 | Case No.:20/49/82-ALC4/2011                                                                                                                                                                                                                                                                                                                                         |  | Party Name:SANDOZ PRIVATE LIMITED |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012    |              | Status:Case Approved |
|     | HQ File :01/82/050/01329/AM12/                                                                                                                                                                                                                                                                                                                                      |  | RLA File :03/95/04 0/00897/AM12/  |        | Lic.No/Date:0310679524<br>31.01.2012          |              | Defer Date:          |
|     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt Pharmaceuticals vide their O.M..No. 35011/61/2012- PI (Norms) dated 13.06.2012 and in consultation with the tech present in the meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |  |                                   |        |                                               |              |                      |
|     | Export product                                                                                                                                                                                                                                                                                                                                                      |  | Exp. Qty.                         | Sl.No. | Import items                                  | Qty. allowed |                      |
|     | Quetiapine Fumarate                                                                                                                                                                                                                                                                                                                                                 |  | 1 kg                              | 1.     | Dibenzo(B,F) (1,4)<br>Thiazepine-11(10H) one) | 0.58 kg      |                      |

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|  |                                                                            |  | 2. | 1-(2-(2-Hydroxy Ethoxy) Ethul) Piperazine | 0.714 kg |
|  |                                                                            |  | 3. | Ethyl Alcohol                             | 2.46 kg  |
|  | RA concerned may take further necessary action as per above decision of NC |  |    |                                           |          |

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| 183 | <b>Case No.:32/46/82-ALC4/2011</b>                                                                          | Party Name:EMBIO LTD            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01248/AM12/                                                                              | RLA File :03/94/040/00942/AM12/ | Lic.No/Date:0310679417<br>31.01.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                             |

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| 184 | <b>Case No.:47/46/82-ALC4/2011</b> | Party Name:EMBIO LTD            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01263/AM12/     | RLA File :03/94/040/00943/AM12/ | Lic.No/Date:0310679893<br>02.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b>                  |                                 |                                            |                             |

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| 185 | <b>Case No.:66/49/82-ALC4/2011</b>                                                                          | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01375/AM12/                                                                              | RLA File :08/24/040/00259/AM12/    | Lic.No/Date:0810108376<br>03.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                    |                                            |                             |

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| 186 | <b>Case No.:8/1/82-ALC4/2012</b>                                                                            | Party Name:SATYA DEEPTHA PHARMACEUTICALS LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01450/AM12/                                                                              | RLA File :09/24/040/00513/AM12/              | Lic.No/Date:0910051113<br>03.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                              |                                            |                             |

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| 187 | <b>Case No.:26/1/82-ALC4/2012</b>                                                                           | Party Name:METROCHEM API PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01468/AM12/                                                                              | RLA File :09/24/040/00480/AM12/    | Lic.No/Date:0910051119<br>06.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                    |                                            |                             |

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| 188 | <b>Case No.:34/1/82-ALC4/2012</b>                                                                           | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01476/AM12/                                                                              | RLA File :08/24/040/00238/AM12/    | Lic.No/Date:0810108441<br>06.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                    |                                            |                             |

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| 189 | <b>Case No.:41/49/82-ALC4/2011</b>                                                                          | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01350/AM12/                                                                              | RLA File :08/24/040/00244/AM12/    | Lic.No/Date:0810108442<br>06.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                    |                                            |                             |

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| 190 | <b>Case No.:49/46/82-ALC4/2011</b> | Party Name:SV PLASTOCHEM PVT.LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01265/AM12/     | RLA File :31/24/040/00030/AM11/   | Lic.No/Date:3110052741                     | Defer Date:03.07.2012       |

06.02.2012

**Decision :** In the light of written comments for Department of C&PC received vide their OM No.14010/41/2012-Ch.II dated 02.05.2012, it was decided to call from the firm the following information:

1. Details of manufacturing process with chemical equations, molecular formulas and molecular weights
2. Yield obtained in each step supported with authentic technical literature.
3. Quantity of solvents charged, recovered and loss in process for per kg of export item along with justification.

Accordingly, case was deferred for 03.07.2012.

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| <b>Case No.:59/49/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                                    | Party Name:CAMPHOR & ALLIED PRODUCTS LIMITED, |        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case App</b> |
| HQ File :01/82/050/01368/AM12/                                                                                                                                                                                                                                                                                                                        | RLA File :03/94/040/00939/AM12/               |        | Lic.No/Date:0310680393<br>06.02.2012       | Defer Date:            |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments received from Department of C&PC vide their OM No.14010/20/2012-Ch.II dated 05.06.2012 and in consultation with the technical author meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                               |        |                                            |                        |
| Export product                                                                                                                                                                                                                                                                                                                                        | Exp. Qty.                                     | Sl.No. | Import items                               | Qty. allowed           |
| ASTROLIDE (DEP/IPM/BB<br>(Astrolide in Diethyl Phthalate/<br>IsopropylMyristate/Benzyl<br>Benzoate Astrolide content 62.5%<br>min )                                                                                                                                                                                                                   | 1 kg                                          | 1.     | Isoamylene                                 | 0.380 kg               |
|                                                                                                                                                                                                                                                                                                                                                       |                                               | 2.     | Propylene Oxide                            | 0.280 kg               |
|                                                                                                                                                                                                                                                                                                                                                       |                                               | 3.     | Alpha Methyl<br>Styrene                    | 0.500 kg               |
|                                                                                                                                                                                                                                                                                                                                                       |                                               | 4.     | Paraformaldehyde                           | 0.088 kg               |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                            |                                               |        |                                            |                        |

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| 192 | Case No.:71/1/82-ALC4/2012                                                                           | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|     | HQ File :01/82/050/01513/AM12/                                                                       | RLA File :08/24/040/00235/AM12/    | Lic.No/Date:0810108440<br>06.02.2012       | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                    |                                            |                       |

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| 193 | Case No.:12/49/82-ALC4/2011                                                                          | Party Name:AMI LIFESCIENCES P LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|     | HQ File :01/82/050/01321/AM12/                                                                       | RLA File :34/24/040/00237/AM12/   | Lic.No/Date:3410033146<br>07.02.2012       | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                   |                                            |                       |

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| 194 | Case No.:29/1/82-ALC4/2012                                                                           | Party Name:HETERO DRUGS LIMITED, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | Status:Case Deferred  |
|     | HQ File :01/82/050/01471/AM12/                                                                       | RLA File :09/24/040/00546/AM12/  | Lic.No/Date:0910051150<br>07.02.2012       | Defer Date:03.07.2012 |
|     | Decision : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                  |                                            |                       |

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| 195 | Case No.:18/49/82-ALC4/2011                                                                                                                                                                                                                                                                                                              |  | Party Name:ASCENT FINECHEM PVT. LTD., |              | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 |  | Status:Case App |  |
|     | HQ File :01/82/050/01327/AM12/                                                                                                                                                                                                                                                                                                           |  | RLA File :08/24/040/00265/AM12/       |              | Lic.No/Date:0810108613<br>08.02.2012       |  | Defer Date:     |  |
|     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/2012-Ch-II dated 30.05.2012 and in consultation with technical authority present in me ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |  |                                       |              |                                            |  |                 |  |
|     | Export product                                                                                                                                                                                                                                                                                                                           |  | Exp. Qty.                             | Import items | Qty. allowed                               |  |                 |  |
|     | 4-Methoxy Phenyl Acetonitrile/Anisyl Cyanide/4-Methoxy Benzyl Cyanide                                                                                                                                                                                                                                                                    |  | 1 kg .                                | Para Cresol  | 1.469 kg                                   |  |                 |  |

|                                                                            |     |                                       |          |
|----------------------------------------------------------------------------|-----|---------------------------------------|----------|
| Colourless to Pale Yellow liquid                                           |     | Sodium Cyanide                        | 0.410 kg |
| Para Methoxyphenyl Acetic Acid (White Powder)                              | 1kg | Para Cresol (Clear colourless liquid) | 1.501 kg |
| RA concerned may take further necessary action as per above decision of NC |     |                                       |          |

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| 196 | <b>Case No.:50/49/82-ALC4/2011</b>                                                                          | Party Name:ALEMBIC PHARMACEUTICALS LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01359/AM12/                                                                              | RLA File :34/24/040/00239/AM12/        | Lic.No/Date:3410033158<br>08.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                        |                                            |                             |

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| 197 | <b>Case No.:51/46/82-ALC4/2011</b>                                                                          | Party Name:RELIANCE INDUSTRIES LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01267/AM12/                                                                              | RLA File :03/95/040/00867/AM12/     | Lic.No/Date:0310680799<br>08.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                     |                                            |                             |

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| 198 | <b>Case No.:43/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                               | Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/01485/AM12/                                                                                                                                                                                                                                                                                                                  | RLA File :09/24/040/00540/AM12/                    | Lic.No/Date:0910051179<br>09.02.2012       | Defer Date:                 |
|     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/34//2011-Ch-II dated 30.05.2012 and in consultation with technical authority present in me to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                    |                                            |                             |
|     | Export product                                                                                                                                                                                                                                                                                                                                  | Exp. Qty.                                          | Import items                               | Qty. allowed                |
|     | Diazolidinyl Urea                                                                                                                                                                                                                                                                                                                               | 1 kg .                                             | Diazolidinyl Urea<br>(Technical Grade)     | 1.03 kg                     |
|     | RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                      |                                                    |                                            |                             |

|     |                                                                                                                                                                                                                                                                                                                                                                  |                                                    |                                            |                             |
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| 199 | <b>Case No.:48/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                                | Party Name:SALICYLATES & CHEMICALS PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/01490/AM12/                                                                                                                                                                                                                                                                                                                                   | RLA File :09/24/040/00541/AM12/                    | Lic.No/Date:0910051180<br>09.02.2012       | Defer Date:                 |
|     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/34//2011-Ch-II dated 30.05.2012 and in consultation with technical authority present in the meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                    |                                            |                             |
|     | Export product                                                                                                                                                                                                                                                                                                                                                   | Exp. Qty.                                          | Import items                               | Qty. allowed                |
|     | Imidazolidinyl Urea                                                                                                                                                                                                                                                                                                                                              | 1 kg .                                             | Imidazolidinyl Urea<br>(Technical Grade)   | 1.03 kg                     |
|     | RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                                       |                                                    |                                            |                             |

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| 200 | <b>Case No.:5/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                        | Party Name:CAMPBOR & ALLIED PRODUCTS LIMITED, | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/01447/AM12/                                                                                                                                                                                                                                                                                                                          | RLA File :03/94/040/00985/AM12/               | Lic.No/Date:0310681094<br>09.02.2012       | Defer Date:                 |
|     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Department of C&PC vide their OM No.14010/20/2012-Ch.II dated 05.06.2012 and in consultation with the technical au in the meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                               |                                            |                             |
|     | Export product                                                                                                                                                                                                                                                                                                                                          | Exp. Qty.                                     | Sl.No.                                     | Import items                |
|     |                                                                                                                                                                                                                                                                                                                                                         |                                               |                                            | Qty. allowed                |

|                                                                                                                                     |      |    |                         |          |
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| ASTROLIDE (DEP/IPM/BB<br>(Astrolide in Diethyl Phthalate/<br>IsopropylMyristate/Benzyl<br>Benzoate Astrolide content<br>62.5% min ) | 1 kg | 1. | Isoamylene              | 0.380 kg |
|                                                                                                                                     |      | 2. | Propylene Oxide         | 0.280 kg |
|                                                                                                                                     |      | 3. | Alpha Methyl<br>Styrene | 0.500 kg |
|                                                                                                                                     |      | 4. | Paraformaldehyde        | 0.088 kg |
| RA concerned may take further necessary action as per above decision of NC                                                          |      |    |                         |          |

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| 201 | <b>Case No.:33/1/82-ALC4/2012</b>                                                                           | Party Name:CADILA HEALTHCARE LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01475/AM12/                                                                              | RLA File :08/24/040/00269/AM12/    | Lic.No/Date:0810108704<br>10.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                    |                                            |                             |

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| 202 | <b>Case No.:40/1/82-ALC4/2012</b>                                                                           | Party Name:MEDREICH LIMITED     | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01482/AM12/                                                                              | RLA File :07/24/040/00455/AM12/ | Lic.No/Date:0710086215<br>10.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                             |

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| 203 | <b>Case No.:15/1/82-ALC4/2012</b>                                                                           | Party Name:CIPLA LIMITED        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01457/AM12/                                                                              | RLA File :03/94/040/01006/AM12/ | Lic.No/Date:0310681617<br>13.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                             |

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| 204 | <b>Case No.:63/1/82-ALC4/2012</b>                                                                           | Party Name:IPCA LABORATORIES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01505/AM12/                                                                              | RLA File :03/94/040/00965/AM12/      | Lic.No/Date:0310681706<br>13.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                      |                                            |                             |

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| 205 | <b>Case No.:7/1/82-ALC4/2012</b>                                                                             | Party Name:HETERO LABS LIMITED  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01449/AM12/                                                                               | RLA File :09/24/040/00562/AM12/ | Lic.No/Date:0910051229<br>13.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.. |                                 |                                            |                             |

206

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| <b>Case No.:11/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                               | Party Name:AARTI INDUSTRIES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
| HQ File :01/82/050/01453/AM12/                                                                                                                                                                                                                                                                                                                  | RLA File :03/94/040/00982/AM12/     | Lic.No/Date:0310681772<br>14.02.2012       | Defer Date:                 |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/137//2011-Ch-II dated 12.06.2012 and in consultation with technical authority present in n to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                     |                                            |                             |
| Export product                                                                                                                                                                                                                                                                                                                                  | Exp. Qty.                           | Import items                               | Qty. allowed                |
| 3,5 Dichloro Nitro Benzene                                                                                                                                                                                                                                                                                                                      | 1 kg .                              | Para Nitro Aniline                         | 0.910 kg                    |
|                                                                                                                                                                                                                                                                                                                                                 |                                     | Sodium                                     | 0.393 kg                    |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                      |                                     |                                            |                             |

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| 207 | <b>Case No.:12/1/82-ALC4/2012</b>                                                                            | Party Name:ARCH PHARMALABS LTD            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01454/AM12/                                                                               | RLA File :03/94/040/00984/AM12/           | Lic.No/Date:0310681831<br>14.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.. |                                           |                                            |                             |
| 208 | <b>Case No.:16/1/82-ALC4/2012</b>                                                                            | Party Name:MYLAN LABORATORIES LIMITED     | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01458/AM12/                                                                               | RLA File :09/24/040/00526/AM12/           | Lic.No/Date:0910051248<br>14.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.. |                                           |                                            |                             |
| 209 | <b>Case No.:27/1/82-ALC4/2012</b>                                                                            | Party Name:ARCH PHARMALABS LTD            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01469/AM12/                                                                               | RLA File :03/94/040/00983/AM12/           | Lic.No/Date:0310681784<br>14.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.  |                                           |                                            |                             |
| 210 | <b>Case No.:38/1/82-ALC4/2012</b>                                                                            | Party Name:ARCH PHARMALABS LTD            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01480/AM12/                                                                               | RLA File :03/94/040/00992/AM12/           | Lic.No/Date:0310681860<br>14.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.  |                                           |                                            |                             |
| 211 | <b>Case No.:55/1/82-ALC4/2012</b>                                                                            | Party Name:ARCH PHARMALABS LTD            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01497/AM12/                                                                               | RLA File :03/94/040/00996/AM12/           | Lic.No/Date:0310681891<br>14.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.  |                                           |                                            |                             |
| 212 | <b>Case No.:56/1/82-ALC4/2012</b>                                                                            | Party Name:ARCH PHARMALABS LTD            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01498/AM12/                                                                               | RLA File :03/94/040/00991/AM12/           | Lic.No/Date:0310681844<br>14.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.  |                                           |                                            |                             |
| 213 | <b>Case No.:57/1/82-ALC4/2012</b>                                                                            | Party Name:ARCH PHARMALABS LTD            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01499/AM12/                                                                               | RLA File :03/94/040/00995/AM12/           | Lic.No/Date:0310681873<br>14.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.  |                                           |                                            |                             |
| 214 | <b>Case No.:49/1/82-ALC4/2012</b>                                                                            | Party Name:BLUE CIRCLE ORGANICS PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01491/AM12/                                                                               | RLA File :03/94/040/00757/AM12/           | Lic.No/Date:0310682083<br>15.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.  |                                           |                                            |                             |
| 215 | <b>Case No.:67/1/82-ALC4/2012</b>                                                                            | Party Name:CHEMSPEC CHEMICALS PVT LTD     | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01509/AM12/                                                                               | RLA File :03/94/040/01007/AM12/           | Lic.No/Date:0310682171<br>15.02.2012       | Defer Date:03.07.2012       |
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**Decision :** Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC.

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| 216 | <b>Case No.:</b> 35/1/82-ALC4/2012                                                                          | Party Name:SPECTRUM LIFE SCIENCES PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/01477/AM12/                                                                              | RLA File :04/24/040/00309/AM12/                   | Lic.No/Date:0410133868<br>16.02.2012       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                   |                                            |                              |

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| 217                                                                        | <b>Case No.:</b> 6/2/82-ALC4/2012                                                                                                                                                                                                                                                                                                                 | Party Name:ARKEMA PEROXIDES INDIA PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012                 | <b>Status:</b> Case Approved |
|                                                                            | HQ File :01/82/050/01523/AM12/                                                                                                                                                                                                                                                                                                                    | RLA File :04/24/040/00281/AM12/                   | Lic.No/Date:0410133867<br>16.02.2012                       | Defer Date:                  |
|                                                                            | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/34//2012-Ch-II dated 07.05.2012 and in consultation with technical authority present decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                   |                                                            |                              |
|                                                                            | Export product                                                                                                                                                                                                                                                                                                                                    | Exp. Qty.                                         | Import items                                               | Qty. allowed                 |
|                                                                            | Tertiary Butyl Peroxy Benzorate 98%                                                                                                                                                                                                                                                                                                               | 1 kg .                                            | 1. Benzoyl Chloride<br>2.Tertiary Butyl Hydro Peroxide 70% | 0.765 kg<br>0.720 kg         |
| RA concerned may take further necessary action as per above decision of NC |                                                                                                                                                                                                                                                                                                                                                   |                                                   |                                                            |                              |

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| 218 | <b>Case No.:</b> 26/49/82-ALC4/2011                                                                                                                                                                                                                                                         | Party Name:MAGBRO HEALTHCARE PVT.LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/01335/AM12/                                                                                                                                                                                                                                                              | RLA File :30/24/040/00070/AM12/       | Lic.No/Date:3010083707<br>17.02.2012       | Defer Date:                  |
|     | <b>Decision :</b> Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under Para 4.7 of HBP v1 as per SION A-412 with 2 % wastage. RA concerned may take further necessary action as per above decision of NC. |                                       |                                            |                              |

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| 219 | <b>Case No.:</b> 28/1/82-ALC4/2012                                                                          | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/01470/AM12/                                                                              | RLA File :03/94/040/01016/AM12/ | Lic.No/Date:0310682483<br>17.02.2012       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                              |

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| 220 | <b>Case No.:</b> 31/1/82-ALC4/2012                                                                          | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/01473/AM12/                                                                              | RLA File :03/94/040/01011/AM12/ | Lic.No/Date:0310682526<br>17.02.2012       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                              |

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| 221 | <b>Case No.:</b> 32/1/82-ALC4/2012                                                                                                                                                                                                                                                                                                                 | Party Name:AARTI INDUSTRIES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Approved |
|     | HQ File :01/82/050/01474/AM12/                                                                                                                                                                                                                                                                                                                     | RLA File :03/94/040/00981/AM12/     | Lic.No/Date:0310682472<br>17.02.2012       | Defer Date:                  |
|     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/137//2011-Ch-II dated 12.06.2012 and in consultation with technical authority present decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                     |                                            |                              |
|     | Export product                                                                                                                                                                                                                                                                                                                                     | Exp. Qty.                           | Import items                               | Qty. allowed                 |
|     | 3,5 Dichloro Aniline                                                                                                                                                                                                                                                                                                                               | 1 kg .                              | Para Nitro Aniline                         | 1.18 kg                      |

|  |                                                                            |                |           |
|--|----------------------------------------------------------------------------|----------------|-----------|
|  |                                                                            | Sodium Nitrite | 0.520s kg |
|  | RA concerned may take further necessary action as per above decision of NC |                |           |

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| 222 | <b>Case No.:64/1/82-ALC4/2012</b>                                                                           | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01506/AM12/                                                                              | RLA File :03/94/040/01012/AM12/ | Lic.No/Date:0310682484<br>17.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                             |

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| 223 | <b>Case No.:30/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                            | Party Name:SOFTGEL HEALTH CARE PVT. LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approve</b>                              |
|     | HQ File :01/82/050/01472/AM12/                                                                                                                                                                                                                                                                                                               | RLA File :04/24/040/00278/AM12/           | Lic.No/Date:0410133977<br>21.02.2012       | Defer Date:                                             |
|     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of Pharmaceuticals vide O.M No. 35011/33/2012-PI (Norms) and in consultation with technical authority present in meeting to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                           |                                            |                                                         |
|     | Export product                                                                                                                                                                                                                                                                                                                               | Exp. Qty.                                 | Sl.No.                                     | Import items                                            |
|     | ISOTRETINOIN<br>SOFTGELATIN<br>CAPSULES<br>BP/USP<br>(10 MG and 20 MG)                                                                                                                                                                                                                                                                       | 1 No.                                     | 1.<br><br>2.                               | ISOTRETINOIN BP (10 MG)<br><br>ISOTRETINOIN USP (20 MG) |

RA concerned may take further necessary action as per above decision of NC

|     |                                                                                                             |                                                |                                            |                             |
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| 224 | <b>Case No.:51/1/82-ALC4/2012</b>                                                                           | Party Name:INCHEM LABORATORIES PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01493/AM12/                                                                              | RLA File :09/24/040/00579/AM12/                | Lic.No/Date:0910051360<br>21.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                |                                            |                             |

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| 225 | <b>Case No.:3/49/82-ALC4/2011</b>                                                                           | Party Name:KOPRAN LIMITED       | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01312/AM12/                                                                              | RLA File :03/94/040/01022/AM12/ | Lic.No/Date:0310683054<br>22.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                             |

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| 226 | <b>Case No.:58/1/82-ALC4/2012</b>                                                                           | Party Name:RA CHEM PHARMA LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01500/AM12/                                                                              | RLA File :09/24/040/00564/AM12/   | Lic.No/Date:0910051391<br>22.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                   |                                            |                             |

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| 227 | <b>Case No.:5/2/82-ALC4/2012</b>                                                                            | Party Name:SOFTGEL HEALTH CARE PVT. LTD., | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01522/AM12/                                                                              | RLA File :04/24/040/00314/AM12/           | Lic.No/Date:0410134051<br>23.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                           |                                            |                             |

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| 228 | <b>Case No.:6/49/82-ALC4/2011</b> | Party Name:HINDUSTAN POLYAMIDES & FIBRES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01315/AM12/    | RLA File :03/94/040/01010/AM12/                  | Lic.No/Date:0310683482<br>24.02.2012       | Defer Date:03.07.2012       |

**Decision :** Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.

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| 229 | <b>Case No.:7/49/82-ALC4/2011</b>                                                                           | Party Name:EMCURE PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01316/AM12/                                                                              | RLA File :31/83/040/00236/AM12/        | Lic.No/Date:3110053141<br>24.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                        |                                            |                             |

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| 230 | <b>Case No.:8/49/82-ALC4/2011</b>                                                                                                                                                                                                                                                                                                               | Party Name:YASHO INDUSTRIES PVT.LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/01317/AM12/                                                                                                                                                                                                                                                                                                                  | RLA File :03/95/040/01006/AM12/      | Lic.No/Date:0310683642<br>27.02.2012       | Defer Date:                 |
|     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/95//2011-Ch-II dated 23.05.2012 and in consultation with technical authority present in me to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                      |                                            |                             |
|     | Export product                                                                                                                                                                                                                                                                                                                                  | Exp. Qty.                            | Import items                               | Qty. allowed                |
|     | Dimethyl Diphenyl Thiuram Disulfide (MPTD)                                                                                                                                                                                                                                                                                                      | 1 kg .                               | N- Methyl Aniline                          | 0.651 kg                    |
|     | RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                      |                                      |                                            |                             |

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| 231 | <b>Case No.:9/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                | Party Name:MAHAVIR SYNTHESIS PRIVATE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Appro</b> |
|     | HQ File :01/82/050/01451/AM12/                                                                                                                                                                                                                                                                                                                  | RLA File :52/24/040/00046/AM12/              | Lic.No/Date:5210037937<br>27.02.2012       | Defer Date:              |
|     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/118//2004-Ch-II dated 16.09.2008 and in consultation with technical authority pres decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                              |                                            |                          |
|     | Export product                                                                                                                                                                                                                                                                                                                                  | Exp. Qty.                                    | Import items                               | Qty. allowed             |
|     | 2-(3-Amino Phenyl Sulfonamide) Naphthalene 6,8 Disulfonic Acid                                                                                                                                                                                                                                                                                  | 1 kg .                                       | Beta Naphthol                              | 0.875 kg                 |

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| 232 | <b>Case No.:60/49/82-ALC4/2011</b>                                                                          | Party Name:ARCH PHARMALABS LTD  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01369/AM12/                                                                              | RLA File :03/94/040/00125/AM12/ | Lic.No/Date:0310683824<br>29.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                             |

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| 233 | <b>Case No.:62/49/82-ALC4/2011</b>                                                               | Party Name:YASHO INDUSTRIES PVT.LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01371/AM12/                                                                   | RLA File :03/95/040/01014/AM12/      | Lic.No/Date:0310683984<br>29.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                      |                                            |                             |

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| 234 | <b>Case No.:63/49/82-ALC4/2011</b>                                                                          | Party Name:S.R.S.PHARMACEUTICALS PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/01372/AM12/                                                                              | RLA File :03/95/040/00967/AM12/            | Lic.No/Date:0310683994<br>29.02.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                            |                                            |                             |

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| 235 | <b>Case No.:10/1/82-ALC4/2012</b> | Party Name:ANUPAM RASAYAN (INDIA) LTD | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
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|                                                                                                  | HQ File :01/82/050/01452/AM12/                                                                                                                                                                                                                                                                                                                    | RLA File :52/24/040/00052/AM12/                              | Lic.No/Date:5210037972<br>01.03.2012       | Defer Date:03.07.2012       |              |                                            |      |                           |          |  |  |
| <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                                                                                                                                                                                                                                                                                                                                   |                                                              |                                            |                             |              |                                            |      |                           |          |  |  |
| 236                                                                                              | <b>Case No.:24/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                 | Party Name:JUBILANT LIFE SCIENCES LIMITED (FORMERLY JUBILANT | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |              |                                            |      |                           |          |  |  |
|                                                                                                  | HQ File :01/82/050/01466/AM12/                                                                                                                                                                                                                                                                                                                    | RLA File :05/23/040/00468/AM12/                              | Lic.No/Date:0510319139<br>01.03.2012       | Defer Date:                 |              |                                            |      |                           |          |  |  |
|                                                                                                  | <b>Decision</b> : Committee considered case as per agenda and in consultation with technical authority present in meeting, decided to ratify norms under Para 4.7 of HBP v1 as per SION A- 412 -with 2 % wastage.<br>RA concerned may take further necessary action as per above decision of NC.                                                  |                                                              |                                            |                             |              |                                            |      |                           |          |  |  |
| 237                                                                                              | <b>Case No.:3/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                  | Party Name:CORAL DRUGS PVT. LTD.,                            | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |              |                                            |      |                           |          |  |  |
|                                                                                                  | HQ File :01/82/050/01445/AM12/                                                                                                                                                                                                                                                                                                                    | RLA File :05/23/040/00457/AM12/                              | Lic.No/Date:0510319267<br>02.03.2012       | Defer Date:03.07.2012       |              |                                            |      |                           |          |  |  |
|                                                                                                  | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                                                                                                                                                                       |                                                              |                                            |                             |              |                                            |      |                           |          |  |  |
| 238                                                                                              | <b>Case No.:61/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                 | Party Name:RANBAXY LABORATORIES LTD                          | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |              |                                            |      |                           |          |  |  |
|                                                                                                  | HQ File :01/82/050/01503/AM12/                                                                                                                                                                                                                                                                                                                    | RLA File :05/24/040/00429/AM12/                              | Lic.No/Date:0510319400<br>02.03.2012       | Defer Date:03.07.2012       |              |                                            |      |                           |          |  |  |
|                                                                                                  | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                                                                                                                                                                       |                                                              |                                            |                             |              |                                            |      |                           |          |  |  |
| 239                                                                                              | <b>Case No.:76/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                 | Party Name:STERLING AUXILIARIES PVT LTD                      | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |              |                                            |      |                           |          |  |  |
|                                                                                                  | HQ File :01/82/050/01518/AM12/                                                                                                                                                                                                                                                                                                                    | RLA File :03/95/040/01086/AM12/                              | Lic.No/Date:0310687507<br>22.03.2012       | Defer Date:                 |              |                                            |      |                           |          |  |  |
|                                                                                                  | <b>Decision</b> : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/74//2011-Ch-II dated 29.05.2012 and in consultation with technical authority present decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                              |                                            |                             |              |                                            |      |                           |          |  |  |
|                                                                                                  | <table><tr><td>Export product</td><td>Exp. Qty.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td>STERO AEEA (M) (Amino Ethyl Ethanol Amine)</td><td>1 kg</td><td>Amino Ethyl Ethanol Amine</td><td>0.980 kg</td></tr></table><br>RA concerned may take further necessary action as per above decision of NC.                            | Export product                                               | Exp. Qty.                                  | Import items                | Qty. allowed | STERO AEEA (M) (Amino Ethyl Ethanol Amine) | 1 kg | Amino Ethyl Ethanol Amine | 0.980 kg |  |  |
| Export product                                                                                   | Exp. Qty.                                                                                                                                                                                                                                                                                                                                         | Import items                                                 | Qty. allowed                               |                             |              |                                            |      |                           |          |  |  |
| STERO AEEA (M) (Amino Ethyl Ethanol Amine)                                                       | 1 kg                                                                                                                                                                                                                                                                                                                                              | Amino Ethyl Ethanol Amine                                    | 0.980 kg                                   |                             |              |                                            |      |                           |          |  |  |
| 240                                                                                              | <b>Case No.:77/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                 | Party Name:UNIMARK REMEDIES LIMITED.,                        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |              |                                            |      |                           |          |  |  |
|                                                                                                  | HQ File :01/82/050/01519/AM12/                                                                                                                                                                                                                                                                                                                    | RLA File :03/95/040/00865/AM11/                              | Lic.No/Date:0310687522<br>22.03.2012       | Defer Date:03.07.2012       |              |                                            |      |                           |          |  |  |
|                                                                                                  | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                                                                                                                                                                       |                                                              |                                            |                             |              |                                            |      |                           |          |  |  |
| 241                                                                                              | <b>Case No.:78/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                 | Party Name:UNIMARK REMEDIES LIMITED.,                        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |              |                                            |      |                           |          |  |  |
|                                                                                                  | HQ File :01/82/050/01520/AM12/                                                                                                                                                                                                                                                                                                                    | RLA File :03/95/040/00719/AM12/                              | Lic.No/Date:0310687530<br>22.03.2012       | Defer Date:03.07.2012       |              |                                            |      |                           |          |  |  |
|                                                                                                  | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals.                                                                                                                                                                                                                                       |                                                              |                                            |                             |              |                                            |      |                           |          |  |  |
| 242                                                                                              | <b>Case No.:79/1/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                 | Party Name:NEOGEN CHEMICALS LIMITED                          | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case A</b>        |              |                                            |      |                           |          |  |  |

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| HQ File :01/82/050/01521/AM12/                                                                                                                                                                                                                                                                                                                     | RLA File :03/95/040/01060/AM12/ | Lic.No/Date:0310687701<br>26.03.2012 | Defer Date:  |
| <b>Decision</b> : Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/117//2011-Ch-II dated 29.05.2012 and in consultation with technical authority present decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                 |                                      |              |
| Export product                                                                                                                                                                                                                                                                                                                                     | Exp. Qty.                       | Import items                         | Qty. allowed |
| 2-Bromo Iso Butyric Iso Propyl Ester<br>(2-Bromo Isobutyrate Isopropyl / Iso Propyl 2-Bromo Isobutyrate)                                                                                                                                                                                                                                           | 1 kg                            | Iso Butyric Acid                     | 0.701 kg     |
|                                                                                                                                                                                                                                                                                                                                                    |                                 | Liquid Bromine                       | 1.276 kg     |
|                                                                                                                                                                                                                                                                                                                                                    |                                 | Iso Propanol                         | 1.078 kg     |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                        |                                 |                                      |              |

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|-----|----------------------------------|----------------------------------|--------------------------------------------|-----------------------------|
| 243 | <b>Case No.:9/2/82-ALC4/2012</b> | Party Name:ENALTEC LABS PVT.LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
|     | HQ File :01/82/050/01526/AM12/   | RLA File :03/94/040/01166/AM12/  | Lic.No/Date:0310688004<br>27.03.2012       | Defer Date:                 |

Decision : Committee considered case as per agenda and in light of earlier decision taken in 49/82 meeting held on 06.03.2012 and in consultation with technical authority present in meeting, decided to ratify norms on repeat basis under para HBP as per details below or as applied by firm whichever is lower:-

| Export product                                                              | Exp. Qty. | Sl.No. | Import items                                                                                   | Qty. allowed |
|-----------------------------------------------------------------------------|-----------|--------|------------------------------------------------------------------------------------------------|--------------|
| Rosuvastatin Calcium                                                        | 1 kg.     | 1.     | (4R-Cis) -6-(Acetyloxy) -Methyl-2,2-Dimethyl-1,3-Dioxane-4-Acetic Acid-1,1-Dimethylethyl Ester | 1.871 kg     |
|                                                                             |           | 2.     | 4-(4-Fluorophenyl)-6-Isopropyl-2[(N-Methyl-N-Methylsulphonyl)Amino] Pyrimidine 5-YL-Methanol   | 1.871 kg     |
| RA concerned may take further necessary action as per above decision of NC. |           |        |                                                                                                |              |

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| 245                                                                                                         | <b>Case No.:1/2/82-ALC4/2012</b> | Party Name:PIRAMAL HEALTHCARE LTD.(FORMERLY NICHOLAS PIRAMAL) | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|                                                                                                             | HQ File :01/82/050/00001/AM13/   | RLA File :03/95/040/00970/AM12/                               | Lic.No/Date:0310688849<br>30.03.2012       | Defer Date:03.07.2012       |
| <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                  |                                                               |                                            |                             |

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| <b>Case No.:10/2/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                                                                         | Party Name:NEOGEN CHEMICALS LIMITED |                  | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Approved</b> |
| HQ File :01/82/050/01527/AM12/                                                                                                                                                                                                                                                                                                                                            | RLA File :03/95/040/01059/AM12/     |                  | Lic.No/Date:0310688787<br>30.03.2012       | Defer Date:                 |
| <b>Decision : Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/117//2011-Ch-II dated 29.05.2012 and in consultation with technical authority present in meeting, decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                     |                  |                                            |                             |
| Export product                                                                                                                                                                                                                                                                                                                                                            | Exp. Qty.                           | Import items     | Qty. allowed                               |                             |
| 2-Bromo Iso Butyric Iso Propyl Ester<br>(2-Bromo Isobutyrate Isopropyl / Iso Propyl 2-Bromo Isobutyrate)                                                                                                                                                                                                                                                                  | 1 kg                                | Iso Butyric Acid | 0.701 kg                                   |                             |
|                                                                                                                                                                                                                                                                                                                                                                           |                                     | Liquid Bromine   | 1.276 kg                                   |                             |
|                                                                                                                                                                                                                                                                                                                                                                           |                                     | Iso Propanol     | 1.078 kg                                   |                             |
| RA concerned may take further necessary action as per above decision of NC                                                                                                                                                                                                                                                                                                |                                     |                  |                                            |                             |

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| 247                                                                                                         | <b>Case No.:2/2/82-ALC4/2012</b> | Party Name:PIRAMAL HEALTHCARE LTD.<br>(FORMERLY NICHOLAS PIRAMAL) | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|                                                                                                             | HQ File :01/82/050/00002/AM13/   | RLA File :03/95/040/01032/AM12/                                   | Lic.No/Date:0310688856<br>30.03.2012       | Defer Date:03.07.2012       |
| <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                  |                                                                   |                                            |                             |

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| 248 | <b>Case No.:3/2/82-ALC4/2012</b>                                                                            | Party Name:PIRAMAL HEALTHCARE LTD.(FORMERLY NICHOLAS PIRAMAL) | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00003/AM13/                                                                              | RLA File :03/95/040/01037/AM12/                               | Lic.No/Date:0310688874<br>30.03.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                               |                                            |                             |

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| 249 | <b>Case No.:4/2/82-ALC4/2012</b>                                                                            | Party Name:WOCKHARDT LIMITED    | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00004/AM13/                                                                              | RLA File :03/95/040/01085/AM12/ | Lic.No/Date:0310689242<br>02.04.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                             |

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|-----|-------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------|--------------------------------------------|-----------------------------|
| 250 | <b>Case No.:19/9/82-ALC4/2012</b>                                                                           | Party Name:PIRAMAL HEALTHCARE LTD.(FORMERLY NICHOLAS PIRAMAL) | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00264/AM13/                                                                              | RLA File :03/95/040/00963/AM12/                               | Lic.No/Date:0310690704<br>13.04.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                               |                                            |                             |

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| <b>Case No.:</b> 1/5/82-ALC4/2012                                                                                                                                                                                                                                                                                                                            | Party Name:MITHILA RASAYAN PVT.LTD., |               | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
| HQ File :01/82/050/00173/AM13/                                                                                                                                                                                                                                                                                                                               | RLA File :03/95/040/00020/AM13/      |               | Lic.No/Date:0310691303<br>19.04.2012       | Defer Date:                  |
| <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/44//2011-Ch-II dated 23.05.2012 and in consultation with technical authority present in meeting decided to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                      |               |                                            |                              |
| Export product                                                                                                                                                                                                                                                                                                                                               | Exp. Qty.                            | Import items  | Qty. allowed                               |                              |
| Anisole                                                                                                                                                                                                                                                                                                                                                      | 1 kg                                 | Anisole Crude | 1.207 kg                                   |                              |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                                                                  |                                      |               |                                            |                              |

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| 252 | <b>Case No.:2/5/82-ALC4/2012</b>                                                                            | Party Name:TITAN LABORATORIES PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00174/AM13/                                                                              | RLA File :03/95/040/00048/AM13/         | Lic.No/Date:0310691572<br>20.04.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                         |                                            |                             |

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| 253 | <b>Case No.:6/5/82-ALC4/2012</b>                                                                 | Party Name:THERMAX LTD.,        | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00178/AM13/                                                                   | RLA File :31/83/040/00252/AM12/ | Lic.No/Date:3110053908<br>24.04.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                 |                                            |                             |

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| 254                                                | Case No.:1/6/82-ALC4/2012                                                                                                                                                                                                                                                                                     |        | Party Name:J.B. CHEMICALS & PHARMACEUTICALS LIMITED |              | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 |  | Status:Case Approved |  |                |           |        |              |              |                                                    |        |    |                            |
|                                                    | HQ File :01/82/050/00179/AM13/                                                                                                                                                                                                                                                                                |        | RLA File :03/94/040/00055/AM13/                     |              | Lic.No/Date:0310692273<br>26.04.2012       |  | Defer Date:          |  |                |           |        |              |              |                                                    |        |    |                            |
|                                                    | Decision : Committee considered case as per agenda and in light of earlier decision taken in 23/82 meeting held on 06.09.2011 and in consultation with technical authority present in meeting, decided to ratify norms on repeat basis of HBP as per details below or as applied by firm whichever is lower:- |        |                                                     |              |                                            |  |                      |  |                |           |        |              |              |                                                    |        |    |                            |
|                                                    | <table><tr><td>Export product</td><td>Exp. Qty.</td><td>Sl.No.</td><td>Import items</td><td>Qty. allowed</td></tr><tr><td>Kanamycin Acid Sulphate for Injectin BP 1 gm, Vial</td><td>1 Vial</td><td>1.</td><td>Kanamycin Acid Sulphate BP</td><td>1.39 gm</td></tr></table>                                   |        |                                                     |              |                                            |  |                      |  | Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed | Kanamycin Acid Sulphate for Injectin BP 1 gm, Vial | 1 Vial | 1. | Kanamycin Acid Sulphate BP |
| Export product                                     | Exp. Qty.                                                                                                                                                                                                                                                                                                     | Sl.No. | Import items                                        | Qty. allowed |                                            |  |                      |  |                |           |        |              |              |                                                    |        |    |                            |
| Kanamycin Acid Sulphate for Injectin BP 1 gm, Vial | 1 Vial                                                                                                                                                                                                                                                                                                        | 1.     | Kanamycin Acid Sulphate BP                          | 1.39 gm      |                                            |  |                      |  |                |           |        |              |              |                                                    |        |    |                            |

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|  | Size 10 ml                                                                  |  |  |  |  |
|  | RA concerned may take further necessary action as per above decision of NC. |  |  |  |  |

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| 255 | <b>Case No.:3/6/82-ALC4/2012</b>                                                                            | Party Name:ROYAL PHARMA         | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00181/AM13/                                                                              | RLA File :03/95/040/00056/AM13/ | Lic.No/Date:0310692521<br>27.04.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                 |                                            |                             |

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| 256 | <b>Case No.:4/6/82-ALC4/2012</b>                                                                 | Party Name:KRISHNA ANTIOXIDANTS PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00182/AM13/                                                                   | RLA File :03/94/040/00019/AM13/           | Lic.No/Date:0310692539<br>27.04.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                           |                                            |                             |

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|-----|----------------------------------------------------------------------------------------------------|----------------------------------|--------------------------------------------|-----------------------------|
| 257 | <b>Case No.:6/6/82-ALC4/2012</b>                                                                   | Party Name:BALAJI AMINES LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00184/AM13/                                                                     | RLA File :31/83/040/00262/AM12/  | Lic.No/Date:3110053954<br>30.04.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC. |                                  |                                            |                             |

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| <b>Case No.:5/9/82-ALC4/2012</b>                                                                                                                                                                                                                                                                              | Party Name: BALAJI AMINES LIMITED |        | Meet No/Date: 10/82-ALC4/2012<br>05.06.2012 | <b>Status: Case</b> |
| HQ File : 01/82/050/00250/AM13/                                                                                                                                                                                                                                                                               | RLA File : 31/83/040/00002/AM13/  |        | Lic.No/Date: 3110054157<br>10.05.2012       | Defer Date:         |
| Decision : Committee considered case as per agenda and in light of earlier decision taken in 6/82 meeting held on .08.05.2012 and in consultation with technical authority present in meeting, decided to ratify norms on repeat basis of HBP as per details below or as applied by firm whichever is lower:- |                                   |        |                                             |                     |
| Export product                                                                                                                                                                                                                                                                                                | Exp. Qty.                         | Sl.No. | Import items                                | Qty. allowed        |
| N-Methyl-2-Pyrrolidone                                                                                                                                                                                                                                                                                        | 1 Kg                              | 1.     | Methanol                                    | 0.377 kg            |
|                                                                                                                                                                                                                                                                                                               |                                   | 2.     | Ammonia                                     | 0.164 kg            |
|                                                                                                                                                                                                                                                                                                               |                                   | 3.     | 1,4 Butanediol                              | 1.01 kg             |
|                                                                                                                                                                                                                                                                                                               |                                   | 4.     | Methylamine Catalyst                        | 0.00080 kg          |
|                                                                                                                                                                                                                                                                                                               |                                   | 5.     | GBL Catalyst                                | 0.00075 kg          |
| RA concerned may take further necessary action as per above decision of NC.                                                                                                                                                                                                                                   |                                   |        |                                             |                     |

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|-----|-------------------------------------------------------------------------------------------------|-----------------------------------|--------------------------------------------|-----------------------------|
| 259 | <b>Case No.:6/9/82-ALC4/2012</b>                                                                | Party Name:DEEPAK NITRITE LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00251/AM13/                                                                  | RLA File :31/83/040/00018/AM13/   | Lic.No/Date:3110054170<br>10.05.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC |                                   |                                            |                             |

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|-----|----------------------------------|-------------------------------------|--------------------------------------------|-----------------------------|
| 260 | <b>Case No.:7/9/82-ALC4/2012</b> | Party Name:RELIANCE INDUSTRIES LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00252/AM13/   | RLA File :03/95/040/00013/AM13/     | Lic.No/Date:0310694105<br>10.05.2012       | Defer Date:03.07.2012       |

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| <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |  |                                                               |                    |                                            |                              |
| 261                                                                                             | <b>Case No.:</b> 8/9/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                  |  | Party Name:RELIANCE INDUSTRIES LTD.                           |                    | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|                                                                                                 | HQ File :01/82/050/00253/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                     |  | RLA File :03/95/040/00067/AM13/                               |                    | Lic.No/Date:0310694114<br>10.05.2012       | Defer Date:03.07.2012        |
|                                                                                                 | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC                                                                                                                                                                                                                                                                                                                                                                                    |  |                                                               |                    |                                            |                              |
| 262                                                                                             | <b>Case No.:</b> 9/9/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                  |  | Party Name:FINE ORGANIC INDUSTRIES,                           |                    | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Approved |
|                                                                                                 | HQ File :01/82/050/00254/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                     |  | RLA File :03/94/040/00041/AM13/                               |                    | Lic.No/Date:0310694405<br>11.05.2012       | Defer Date:                  |
|                                                                                                 | Decision : Committee considered case as per agenda and in light of earlier decision taken in 46/82 meeting held on .15.02.2011 and in consultation with technical authority present in meeting decided to ratify norms on repeat b 4.7 of HBP as per details below or as applied by firm whichever is lower:-                                                                                                                                                                      |  |                                                               |                    |                                            |                              |
|                                                                                                 | Export product                                                                                                                                                                                                                                                                                                                                                                                                                                                                     |  | Exp. Qty.                                                     | Sl.No.             | Import items                               | Qty. allowed                 |
|                                                                                                 | Neutralized Amide Ester (Ethanol Amide Stearate)                                                                                                                                                                                                                                                                                                                                                                                                                                   |  | 1 Kg                                                          | 1.                 | Stearic Acid                               | 1.064 kg                     |
|                                                                                                 |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |  | 2.                                                            | Mono Ethanol Amine | 0.114 kg                                   |                              |
| RA concerned may take further necessary action as per above decision of NC                      |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                    |  |                                                               |                    |                                            |                              |
| 263                                                                                             | <b>Case No.:</b> 10/9/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                 |  | Party Name:PIRAMAL HEALTHCARE LTD.(FORMERLY NICHOLAS PIRAMAL) |                    | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|                                                                                                 | HQ File :01/82/050/00255/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                     |  | RLA File :03/95/040/00094/AM13/                               |                    | Lic.No/Date:0310694706<br>15.05.2012       | Defer Date:03.07.2012        |
|                                                                                                 | <b>Decision</b> : In the light of written comments of Department of Pharmaceuticals received vide their OM No.35011/68/2012-PI (Norms) dated 13.06.2012, it was decided to call from the firm the following information:<br>1. Copy of Drug Manufacturing Licence alongwith list of approved items and approved composition of export product.<br>2. Copy of Master- Batch formula duly certified by Quality – Control Incharge.<br>Accordingly, case was deferred for 03.07.2012. |  |                                                               |                    |                                            |                              |
| 264                                                                                             | <b>Case No.:</b> 11/9/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                 |  | Party Name:PIRAMAL HEALTHCARE LTD.(FORMERLY NICHOLAS PIRAMAL) |                    | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|                                                                                                 | HQ File :01/82/050/00256/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                     |  | RLA File :03/95/040/00093/AM13/                               |                    | Lic.No/Date:0310694735<br>15.05.2012       | Defer Date:03.07.2012        |
|                                                                                                 | <b>Decision</b> : In the light of written comments of Department of Pharmaceuticals received vide their OM No.35011/68/2012-PI (Norms) dated 13.06.2012, it was decided to call from the firm the following information:<br>1. Copy of Drug Manufacturing Licence alongwith list of approved items and approved composition of export product.<br>2. Copy of Master- Batch formula duly certified by Quality – Control Incharge.<br>Accordingly, case was deferred for 03.07.2012. |  |                                                               |                    |                                            |                              |
| 265                                                                                             | <b>Case No.:</b> 12/9/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                 |  | Party Name:KEDIA ORGANIC CHEMICALS PVT.LTD.                   |                    | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|                                                                                                 | HQ File :01/82/050/00257/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                     |  | RLA File :03/94/040/00085/AM13/                               |                    | Lic.No/Date:0310694811<br>16.05.2012       | Defer Date:03.07.2012        |
|                                                                                                 | <b>Decision</b> : Committee decided to defer case for 03.07.2012 for comments of Deptt. of C & PC.                                                                                                                                                                                                                                                                                                                                                                                 |  |                                                               |                    |                                            |                              |
| 266                                                                                             | <b>Case No.:</b> 13/9/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                 |  | Party Name:DEEPAK NOVOCHEM TECHNOLOGIES LTD                   |                    | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Approved |
|                                                                                                 | HQ File :01/82/050/00258/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                     |  | RLA File :31/83/040/00017/AM13/                               |                    | Lic.No/Date:3110054300<br>16.05.2012       | Defer Date:                  |

**Decision :** Committee considered case as per agenda and in light of earlier decision taken in 37/82 meeting held 13.12.2011 and in consultation with technical authority present in meeting decided to ratify norms on repeat basis und of HBP as per details below or as applied by firm whichever is lower:-

| Export product | Exp. Qty. | Sl.No. | Import items | Qty. allowed |
|----------------|-----------|--------|--------------|--------------|
| 2,6 Xylidine   | 1 kg.     | 1.     | 2,6 Xylenol  | 1.946 kg     |

RA concerned may take further necessary action as per above decision of NC.

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| 267 | <b>Case No.:</b> 14/9/82-ALC4/2012                                                              | Party Name:NAVIN FLUORINE INTERNATIONAL LIMITED | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/00259/AM13/                                                                  | RLA File :03/95/040/01114/AM12/                 | Lic.No/Date:0310694910<br>16.05.2012       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC |                                                 |                                            |                              |

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| 268 | <b>Case No.:</b> 15/9/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                                 | Party Name:PIRAMAL HEALTHCARE LTD.(FORMERLY NICHOLAS PIRAMAL) | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/00260/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                     | RLA File :03/95/040/00089/AM13/                               | Lic.No/Date:0310694925<br>16.05.2012       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> In the light of written comments of Department of Pharmaceuticals received vide their OM No.35011/68/2012-PI (Norms) dated 13.06.2012, it was decided to call from the firm the following information:<br>1. Copy of Drug Manufacturing Licence alongwith list of approved items and approved composition of export product.<br>2. Copy of Master- Batch formula duly certified by Quality – Control Incharge.<br>Accordingly, case was deferred for 03.07.2012. |                                                               |                                            |                              |

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| 269 | <b>Case No.:</b> 16/9/82-ALC4/2012                                                                                                                                                                                                                                                                                                                                                                                                                                               | Party Name:PIRAMAL HEALTHCARE LTD.(FORMERLY NICHOLAS PIRAMAL) | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/00261/AM13/                                                                                                                                                                                                                                                                                                                                                                                                                                                   | RLA File :03/95/040/00090/AM13/                               | Lic.No/Date:0310694936<br>16.05.2012       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> In the light of written comments of Department of Pharmaceuticals received vide their OM No.35011/68/2012-PI (Norms) dated 13.06.2012, it was decided to call from the firm the following information:<br>1 Copy of Drug Manufacturing Licence alongwith list of approved items and approved composition of export product.<br>2 Copy of Master- Batch formula duly certified by Quality – Control Incharge.<br>Accordingly, case was deferred for 03.07.2012. |                                                               |                                            |                              |

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| 270 | <b>Case No.:</b> 17/9/82-ALC4/2012                                                              | Party Name:KRISHNA ANTIOXIDANTS PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/00262/AM13/                                                                  | RLA File :03/94/040/00004/AM13/           | Lic.No/Date:0310695086<br>17.05.2012       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of C&PC |                                           |                                            |                              |

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| 271 | <b>Case No.:</b> 18/9/82-ALC4/2012                                                                          | Party Name:BDR PHARMACEUTICALS INTERNATIONAL PVT. LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Deferred |
|     | HQ File :01/82/050/00263/AM13/                                                                              | RLA File :03/94/040/00111/AM13/                        | Lic.No/Date:0310695465<br>21.05.2012       | Defer Date:03.07.2012        |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                                        |                                            |                              |

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|-----|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------|--------------------------------------------|---------------------------|
| 272 | <b>Case No.:</b> 20/9/82-ALC4/2012                                                                                                                                                                                                                                                                                                            | Party Name:CLEAN SCIENCE AND TECHNOLOGY PVT.LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:</b> Case Appro |
|     | HQ File :01/82/050/00265/AM13/                                                                                                                                                                                                                                                                                                                | RLA File :31/83/040/00030/AM13/                  | Lic.No/Date:3110054374<br>22.05.2012       | Defer Date:               |
|     | <b>Decision :</b> Committee considered case as per agenda and in light of written comments forwarded by Deptt of C&PC vide their U.O.No. 14010/3/2012-Ch-II dated 05.03.2012 and in consultation with technical authority present in me to ratify norms under para 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                                  |                                            |                           |

| Export product                                           | Exp. Qty. | Import items                                  | Qty. allowed |
|----------------------------------------------------------|-----------|-----------------------------------------------|--------------|
| Mono Methyl Ether of Hydroquinone – MEHQ<br>99.0% purity | 1 kg      | Phenoxy methane anisole Purity 93%<br>Minimum | 1.31 kg      |

|  |  |                                         |          |
|--|--|-----------------------------------------|----------|
|  |  | Hydrogen Peroxide<br>(50%) Purity 50%   | 0.825 kg |
|  |  | Acetone (Solvent)<br>Purity 99% & above | 0.270 kg |

RA concerned may take further necessary action as per above decision of NC.

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| 273 | <b>Case No.:21/9/82-ALC4/2012</b>                                                                           | Party Name:EMCURE PHARMACEUTICALS LTD. | Meet No/Date:10/82-ALC4/2012<br>05.06.2012 | <b>Status:Case Deferred</b> |
|     | HQ File :01/82/050/00266/AM13/                                                                              | RLA File :31/83/040/00026/AM13/        | Lic.No/Date:3110054379<br>22.05.2012       | Defer Date:03.07.2012       |
|     | <b>Decision :</b> Committee decided to defer case for 03.07.2012 for comments of Deptt. of Pharmaceuticals. |                                        |                                            |                             |

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| <b>Case No.:22/9/82-ALC4/2012</b>                                                                                                                                                                                                                                                                                   | Party Name: SURVIVAL TECHNOLOGIES PVT.LTD. |      | Meet No/Date: 10/82-ALC4/2012<br>05.06.2012   | <b>Status: Case Approved</b> |
| HQ File :01/82/050/00267/AM13/                                                                                                                                                                                                                                                                                      | RLA File :03/95/040/00052/AM13/            |      | Lic.No/Date:0310695632<br>22.05.2012          | Defer Date:                  |
| <b>Decision :</b> Committee considered case as per agenda and in light of earlier decision taken in 6/82 meeting held 08.05.2012 and in consultation with technical authority present in meeting decided to ratify norms on repeat basis 4.7 of HBP as per details below or as applied by firm whichever is lower:- |                                            |      |                                               |                              |
| Export Product                                                                                                                                                                                                                                                                                                      | Export Quantity                            | S.No | Import Product                                | Quantity Allowed             |
| Trimethylsilyl Trifluoromethanesulfonate (CAS#276077-77-8 )                                                                                                                                                                                                                                                         | 1 kg                                       | 1    | Triflic Acid (Trifluoromethane sulfonic acid) | 0.892 kg                     |
| Trifluoro Methane Sulphonic Anhydride (Triflic Anhydride) (CAS#258-23-6)                                                                                                                                                                                                                                            | 1 kg                                       | 1    | Triflic Acid (Trifluoromethane sulfonic acid) | 0.442 kg                     |
| RA may take appropriate action as per the decision of Norms Committee                                                                                                                                                                                                                                               |                                            |      |                                               |                              |

Date:  
Place:New Delhi

Lalita Maini  
Foreign Trade Development Officer